



सत्यमेव जयते

**WELCOME
MR. CHAIRMAN, SIR
(SHRI M. VENKAIAH NAIDU)**



**RAJYA SABHA SECRETARIAT
NEW DELHI**



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(SHRI M. VENKAIAH NAIDU)**



RAJYA SABHA SECRETARIAT
NEW DELHI
2017

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PREFACE

Shri M. Venkaiah Naidu assumed the Office of the Vice-President of India on 11th August 2017. Under provisions of the Constitution, since the Vice-President of India is also the *ex officio* Chairman of Rajya Sabha (Council of States), Shri Naidu became the thirteenth Chairman of Rajya Sabha succeeding Shri M. Hamid Ansari.

On 11th August 2017, when Shri M. Venkaiah Naidu presided over the Rajya Sabha for the first time after having assumed the Office, he was accorded a warm welcome by the Hon'ble Prime Minister, Hon'ble Leader of the House, Hon'ble Leader of the Opposition, Hon'ble Deputy Chairman, leaders of various political parties and some Members of the House. Leading the House in felicitating Shri Naidu, Hon'ble Prime Minister, Shri Narendra Modi said that Shri M. Venkaiah Naidu is the first Vice-President of India who was born in independent India, and has long experience in the functioning of the House, its Committees, and its procedures and processes. He added that Shri Naidu being from a humble farmer's family, the issues concerning farmers, dalits, the poor and underprivileged sections of society have always remained close to his heart. Commending Shri Naidu for his hard work, dedication and eloquence, the Prime Minister expressed the hope that Shri Naidu would strive to enhance the dignity of the Office of the Vice-President and Chairman, Rajya Sabha. Hon'ble Leader of the House, Shri Arun Jaitley referring to Shri Naidu's long experience as a Member of the House for nearly two decades, observed, "...we need the full participation and the cooperation of all in order to effectively run this House, and I am sure, your experience, as a Member of twenty year standing, will come as a considerable aid".

Members belonging to various political parties offered their felicitations to Shri M. Venkaiah Naidu. He was hailed for his phenomenal rise from a humble background to the exalted position of the Vice-President of India. Members referred to Shri Naidu's remarkable journey in public life as a grassroots political worker, student leader, Member of Legislative Assembly, Member of Parliament, President of the Bharatiya Janata Party and the Union Minister serving the country with great distinction. They appreciated his deep and abiding commitment to the cause of the farmers, the poor and the rural masses and his sincere efforts to address their concerns. Acknowledging his vast experience in legislative and parliamentary affairs, Members expressed the hope that Shri Naidu would strike a fine balance between the need for making time available for raising issues of public importance and the transaction of government business so as to ensure effective functioning of the House. He was looked upon as a guide and a source of inspiration for conducting the proceedings of the House with utmost fairness and impartiality. Members expressed the hope and confidence that under his able stewardship, the dignity and decorum of the august House would be further enhanced.

While accepting the felicitations with great modesty and humility, Hon'ble Chairman expressed his gratitude to the Hon'ble Members of Parliament for reposing their faith and confidence in him and entrusting him with such high responsibility. Highlighting the challenges of poverty, illiteracy, inequality faced by the country even after seventy years of independence, Shri Naidu emphasised the urgent need to address these critical issues and work collectively in the pursuit of common national goals. He observed, "Our democratic polity allows flourishing of different ideas and thoughts on a range of socio-economic issues. But adversarial politics should not be allowed to have adverse impact on the functioning of Parliament, which, in turn, impacts the progress of our nation". He added, "We may belong to different parties, but our common aim is to strengthen India, to make India stable, strong and prosperous and to see that the fruits of development reach the last man in the line, what you call the *Antyodaya* — uplifting the poorest of the poor".

Expressing his concern on the issue of obstruction and disruption of parliamentary proceedings and emphasising on the greater need for enlightened and meaningful debates and discussions on issues concerning people's welfare, Hon'ble Chairman further observed, "...Parliament should be the voice of sanity, echoing their concerns and finding solutions to their problems as the best way forward". Echoing the common feeling among Members that media give undue weightage to sensationalism, controversies and negativism, he said that it is also the sacred duty of the media to report the constructive debates in the House and highlight the positive aspects of the functioning of Parliament. He also urged the Members "to work in the spirit of a competitive and cooperative federalism to quicken the pace of development, to offer more opportunities to people for bettering their lives" and "play the role of a catalyst in fulfilling this national quest".

Hon'ble Chairman assured the Members that he would endeavour to uphold the dignity of the high Office and live upto the trust reposed in him and remain open to the suggestions of the Members for improving the functioning of the House as per their collective wisdom. While reminding the Members about the resolution adopted by the august House at the special sittings held in 1997 on the occasion of Golden Jubilee of our Independence, he reiterated the commitment to preserve and enhance the prestige of the Parliament by conscious and dignified conformity to the entire regime of Rules of Procedure and Conduct of Business of the Houses and Directions of the Presiding Officers.

This publication is a compilation of the speeches delivered by the Members to felicitate Shri M. Venkaiah Naidu on the occasion of his assuming the Office of the Chairman of Rajya Sabha and his response thereon to the felicitations. The text of some of the speeches has been marginally edited.

NEW DELHI;
October, 2017

Desh Deepak Verma
Secretary-General,
Rajya Sabha.

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SHRI M. VENKAIAH NAIDU
Vice-President of India and Chairman, Rajya Sabha

SHRI M. VENKAIAH NAIDU — A PROFILE

Father's Name	Late Shri Rangaiah Naidu
Mother's Name	Late Shrimati Ramanamma
Date of Birth	1 July 1949
Place of Birth	Chavatapalem, District Nellore (Andhra Pradesh)
Marital Status	Married on 14 April 1970
Spouse's Name	Shrimati M. Usha
Children	One son and one daughter
Educational Qualifications	B.A., B.L. Educated at V.R. High School, Nellore, V.R. College, Nellore and Law College, Andhra University, Visakhapatnam
Profession	Agriculturist/Farmer, Political and Social worker
Permanent Address	House No. 8-2-686/M/3, Plot No. 56, Road No. 12, Banjara Hills, Hyderabad-500034 (Telangana)
Present Address	Vice-President's House, 6, Maulana Azad Road, New Delhi-110 011 Telephone: 011-23016422, 23016344 E-mail: vpindia@nic.in
Positions Held	
1971	: President, Students' Union, V.R. College, Nellore
1973-74	: President, Students Union, Andhra University Colleges
1974	: Convener, Lok Nayak Jai Prakash Narayan Kshatra Sangharsh Samiti of Andhra Pradesh
1977-80	: President, Youth Wing of Janata Party, Andhra Pradesh
1978-85	: Member, Legislative Assembly, Andhra Pradesh

1980-83	: Vice-President, Youth Wing of All India B.J.P.
1980-85	: Leader, B.J.P. Legislature Party in Andhra Pradesh
1985-88	: General Secretary, Andhra Pradesh State B.J.P.
1988-93	: President, Andhra Pradesh State Unit of B.J.P.
1993-Sept. 2000	: General Secretary, All India B.J.P.
April 1998	: Elected to Rajya Sabha from Karnataka (first term)
2002-2003	: Member, Committee on Home Affairs Member, Consultative Committee for the Ministry of Agriculture
Dec. 1999-2001	: Member, Committee on Finance
Jan. 2000 - Feb. 2004	: Member, Consultative Committee for the Ministry of Rural Development
30 Sept. 2000 - 30 June 2002:	Minister of Rural Development
July 2002 - Dec. 2003	: National President, B.J.P.
Jan. 2003 - Feb. 2004	: Member, Committee on External Affairs
Jan. 2004 - Oct. 2004	: National President, B.J.P. (second term)
July 2004	: Re-elected to Rajya Sabha from Karnataka (second term)
Aug. 2004 - May 2009	: Member, Committee on Finance
Oct. 2004 - May 2009	: Member, Consultative Committee for the Ministry of Agriculture and Ministry of Consumer Affairs, Food and Public Distribution
April 2005 - Jan. 2006	: Senior Vice-President, B.J.P.
Jan. 2006 - July 2017	: Member, Parliamentary Board of B.J.P. and Central Election Committee
Sept. 2006 - Sept. 2009	: Chairman, Committee on Petitions
Oct. 2006 - May 2014	: Member, General Purposes Committee
Dec. 2008 - Aug. 2013	: Member, Tobacco Board
Aug. 2009 - May 2014	: Chairman, Committee on Home Affairs
July 2010	: Re-elected to Rajya Sabha from Karnataka (third term) (resigned <i>w.e.f.</i> 23 June 2016)

- April - Nov. 2011 : Chairman, Sub-Committee to examine various provisions of the Enemy Property (Amendment and Validation) Second Bill, 2010 of the Committee on Home Affairs
- Dec. 2011 - May 2014 : Vice-President, Parliamentary Forum on Disaster Management
- 26 May 2014 - 5 July 2016 : Minister of Urban Development; Minister of Housing and Urban Poverty Alleviation; and Minister of Parliamentary Affairs
- July 2016 : Elected to Rajya Sabha from Rajasthan (fourth term) (resigned *w.e.f.* 10 August 2017)
- 5 July 2016 - 17 July 2017 : Minister of Urban Development; Minister of Housing and Urban Poverty Alleviation; and Minister of Information and Broadcasting
- 11 August 2017 onwards : Vice-President of India and *Ex-officio* Chairman, Rajya Sabha
- Books Published** : Articles in newspapers on the subjects of political and public interests
- Other Interests** : Agriculture and social work; motivating voluntary organizations, engaged in constructive work in the fields of agriculture, health, vocational education and training, animal care, etc.
- Hobbies** : Reading, educating and motivating people
- Countries Visited** : U.S.A., U.K., Malaysia, Singapore, France, Belgium, the Netherlands, Australia, Mauritius, Maldives, Thailand, South Korea, Spain, Italy, Germany, Egypt, Dubai (U.A.E.), Hong Kong, Cambodia and Austria
- Other Information** : *Was Chairman*, Students' Union at College and also in University; Imprisoned under MISA during the Emergency, 1975-77; *Was Secretary*, (i) B.J.P. Parliamentary Board and (ii) B.J.P. Central Election Committee; *Spokesman*, B.J.P., 1996-2000.

**FELICITATIONS
TO
HONOURABLE CHAIRMAN**

राजनीतिक दीवारों से परे

श्री नरेन्द्र मोदी
भारत के प्रधान मंत्री

आदरणीय सभापति जी, सदन की तरफ से, देशवासियों की तरफ से आपको बहुत-बहुत बधाई और बहुत-बहुत शुभकामनाएँ।

आज 11 अगस्त, इतिहास की एक महत्वपूर्ण तारीख से जुड़ा हुआ है। आज ही के दिन 18 साल की छोटी उम्र वाले खुदीराम बोस को फाँसी के तख्त पर चढ़ा दिया गया था। देश की आज़ादी के लिए संघर्ष कैसा हुआ, बलिदान कितने हुए और उसके परिप्रेक्ष्य में हम सबका दायित्व कितना बढ़ा है, इसका यह घटना स्मरण कराती है।

हम सबका ध्यान इस बात की ओर जरूर जाएगा कि आदरणीय श्री वेंकैया नायडु जी देश के पहले ऐसे उपराष्ट्रपति बने हैं, जिन्होंने स्वतंत्र भारत में जन्म लिया है। श्रीमान वेंकैया जी पहले ऐसे उपराष्ट्रपति बने हैं, मैं समझता हूँ कि शायद वे अकेले ऐसे हैं, जो इतने सालों तक इसी परिसर में, इन्हीं सबके बीच में पले हैं, बढ़े हैं। शायद इस देश को ये पहले ऐसे उपराष्ट्रपति मिले हैं, जो इस सदन की हर बारीकी से परिचित हैं। सदस्यों से लेकर समितियों तक, समितियों से लेकर सदन की कार्यवाही तक, स्वयं उस प्रक्रिया से निकले हुए ये पहले उपराष्ट्रपति देश को प्राप्त हुए हैं। वे सार्वजनिक जीवन में जेपी आंदोलन की पैदाइश हैं। विद्यार्थीकाल में जयप्रकाश नारायण के आह्वान को लेकर, शुचिता को लेकर, सुशासन के लिए जो राष्ट्रवापी आंदोलन चला, आन्ध्र प्रदेश में एक विद्यार्थी नेता के रूप में उन्होंने अपने आपको उसमें झोंक दिया था। तब से लेकर, विधान सभा हो या राज्य सभा हो, उन्होंने अपने व्यक्तित्व का भी विकास किया और कार्य-क्षेत्र का भी विस्तार किया और आज उसकी बदौलत हम सबने उनको पसंद किया और इस पद के लिए एक गौरवपूर्ण जिम्मेवारी उनको दी।

वेंकैया जी किसान के बेटे हैं। मुझे उनके साथ कई वर्षों तक कार्य करने का सौभाग्य मिला है। गाँव हो, गरीब हो, किसान हो, इन विषयों पर वे बहुत ही बारीकी से अध्ययन करते हुए हर समय अपने इनपुट देते रहे हैं। कैबिनेट में भी वे अरबन डेवलपमेंट मिनिस्टर थे, लेकिन कैबिनेट के अंदर चर्चाओं में मुझे ऐसा लगता था कि वे जितने समय अरबन विषयों पर कैबिनेट में बात करते थे, उससे ज्यादा रुचि से वे रूरल और किसान के विषयों पर बात करते थे। यह उनके dear to heart रहा और शायद उनका बचपन, उनका पारिवारिक बैकग्राउंड इसका कारण है।

वेंकैया जी उपराष्ट्रपति पद पर बैठे हैं तब पूरी दुनिया को इस बात से हमें परिचित करवाना होगा और मैं मानता हूँ कि हम सब का एक दायित्व है, राजनीतिक दीवारों से परे भी दायित्व है और वह दायित्व यह है कि भारत का लोकतंत्र कितना matured है। भारत के संविधान की बारीकियों की कितनी बड़ी ताकत है। हमारे उन महापुरुषों ने जो संविधान दिया, उस संविधान का सामर्थ्य यह है कि आज हिन्दुस्तान के संवैधानिक पदों पर वे लोग बैठे हैं, जिनकी पृष्ठभूमि गरीब की है, गांव की है, सामान्य परिवार से है,

वे किसी रईस खानदान से नहीं आये। पहली बार देश के सर्वोच्च पदों पर इस पृष्ठभूमि के व्यक्तियों का होना, यह अपने आप में भारत के संविधान की गरिमा और भारत के लोकतंत्र की maturity को प्रदर्शित करता है और जिसका गर्व हिन्दुस्तान के सवा सौ करोड़ देशवासियों को है। हमारे पूर्वजों ने हमें जो विरासत दी है, मैं उन पूर्वजों का सम्मान इस घटना के साथ देख रहा हूँ। मैं फिर से एक बार उन संविधान निर्माताओं का भी नमन करना चाहूँगा।

वेंकैया जी, उनका व्यक्तित्व भी है, कर्तृत्व भी है और वक्तृत्व भी है। इन सब के वे धनी हैं और उनकी तुकबंदी से तो सब भली-भांति परिचित हैं। कभी-कभी जब वे भाषण करते हैं, वह भी अगर तेलुगु में करते हैं, तो ऐसा लगता है कि सुपरफास्ट चला रहे हैं। ऐसा तब संभव होता है जब विचारों के अंदर स्पष्टता हो, audience के साथ connect हो। वह शब्दों का खेल नहीं होता है। जो व्यक्तित्व की दुनिया से जुड़े हैं, उनको पता है कि शब्दों के खेल किसी के मन-मंदिर को नहीं छू सकते हैं, लेकिन श्रद्धाभाव से पनपी हुई विचारधारा के आधार पर जब अपने conviction और vision के साथ चीजें निकलती हैं, तो जनहृदय को अपने आप स्पर्श कर देती हैं और वह वेंकैया जी के जीवन में देखा गया है, पाया गया है।

यह भी सही है कि ग्रामीण विकास के अंदर आज कोई भी ऐसा सांसद नहीं है, जो एक विषय पर सरकार से बार-बार आग्रह न करता हो, चाहे वह सरकार डा० मनमोहन सिंह जी के नेतृत्व की हो, चाहे वह सरकार मेरे नेतृत्व की हो। सांसदों की एक मांग लगातार रहती है और वह अपने क्षेत्र में प्रधान मंत्री ग्राम सड़क के कार्य के लिए है। हम सभी सांसदों के लिए गर्व की बात है कि देश को प्रधान मंत्री ग्राम सड़क योजना की कल्पना, उसकी योजना — यह तोहफा अगर किसी ने दिया है, तो यह हमारे उपराष्ट्रपति जी ने दिया, आदरणीय वेंकैया जी ने दिया। ये चीजें तब निकलती हैं, जब गांव के प्रति, गरीब के प्रति, किसान के प्रति, दलित, पीड़ित, शोषित के प्रति अपनत्व होता है, उनको कठिनाइयों से बाहर निकालने का संकल्प होता है, तब यह होता है।

आज जब उपराष्ट्रपति पद के रूप में वेंकैया जी हमारे बीच में हैं, इस सदन में हम सब को कुछ पल एक कठिनाई रहेगी, क्योंकि बार में से कोई वकील अगर जज बन जाता है, तो शुरू-शुरू में उस कोर्ट में उसके साथी, नीचे जब बार के मेम्बर बात करते हैं, तो जरा अटपटा लगता है कि कल तक तो मेरे साथ खड़ा रहता था, मेरे साथ बहस करता था। आज यहां मैं कैसे व्यवहार करूँ। तो कुछ पल हम सब के लिए भी, खासकर इस सदन के सदस्यों के लिए विशेष होते हैं, जिन्होंने उनके साथ एक दोस्ताना रूप में काम किया और आज वे इस पद पर बैठे हैं। यह हमारे लोकतंत्र की विशेषता है कि व्यवस्था के अनुकूल हम अपनी कार्य-शैली बनाते हैं और मुझे विश्वास है कि हमारे बीच से, इतने लंबे समय तक राज्य सभा के सदस्य रहकर, हर बारीकी से निकले, एक पके-पकाए व्यक्ति, उपराष्ट्रपति पद और इस सभागृह के सभापति के रूप में हम लोगों का मार्गदर्शन करेंगे, हमें दिशा देंगे, इस की गरिमा को और ऊंचा उठाने में उनका योगदान बहुत बड़ा होगा। मुझे यह विश्वास है। मैं एक बहुत बड़े बदलाव के संकेत देख रहा हूँ और वे बदलाव अच्छे के लिए होंगे, अच्छाई के लिए होंगे।

आज जब वेंकैया जी इस गरिमापूर्ण पद को ग्रहण कर रहे हैं, तब मैं उसी बात को स्मरण करना चाहूँगा कि, “अमल करो ऐसा अमन में, जहां से गुजरें तुम्हारी नज़रें, उधर से तुम्हें सलाम आए।” मैं इसी बात से जोड़ते हुए आगे कहना चाहूँगा, “अमल करो ऐसा सदन में, जहां से गुजरें तुम्हारी नज़रें, उधर से तुम्हें सलाम आए।” बहुत-बहुत शुभकामनाएं, बहुत-बहुत धन्यवाद।

सदन की परम्पराओं के संरक्षक

श्री गुलाम नबी आज़ाद
विपक्ष के नेता, राज्य सभा

माननीय चेयरमैन साहब, मैं आपको अपनी तरफ से और हमारे साथियों की तरफ से भारत के नए उपराष्ट्रपति बनने पर हार्दिक बधाई देता हूँ और विशेष रूप से हमारे इस सदन, राज्य सभा के चेयरमैन बनने पर बधाई देता हूँ।

आप इस सदन के लिए नए नहीं हैं। आपने एम.पी. के रूप में, मंत्री के रूप में भी और विशेष रूप से जब आप Parliamentary Affairs Minister थे, तब हम प्यार से भी रहे और लड़ते-झगड़ते भी रहे, लेकिन सदन से जब बाहर जाते थे, तो फिर हम सदन को अच्छी तरह से चलाने के लिए agreement भी करते थे। आपकी जो public life रही, उस में मैंने देखा कि student life से लेकर, youth organization से लेकर अपनी parent party में आपने काम किया और एक बार तो आप अपनी पार्टी के राष्ट्रीय स्तर के अध्यक्ष भी बने, लेकिन आप उन चंद लोगों में हैं, जो नीचे से आए, जमीन से आए और ऊपर तक, अपनी पार्टी में भी और आज उपराष्ट्रपति के पद पर भी पहुंच गए। यह किसी भी व्यक्ति और उनके चाहने वालों के लिए ही नहीं बल्कि दूसरी पार्टियों के लिए भी, जो अपने-अपने दलों में, अपनी पार्टियों में निष्ठा से काम करते हैं, उन सब के लिए गौरव की बात होती है। कल हम येचुरी जी की बात कर रहे थे, वे भी इसी तरह अपने student career से आज अपनी पार्टी के General Secretary हैं। ऐसे बहुत सारे लोग, दोनों तरफ हैं, चौतरफा हैं, जोकि नीचे से उठकर अच्छे-अच्छे पदों पर आए हैं। यह हमारे लोकतंत्र की सब से बड़ी कामयाबी है कि इस में गरीबी और अमीरी का सवाल नहीं है। आज बहुत सारे लोग बड़े-बड़े पदों पर हैं, जो शायद बड़े जमींदार नहीं थे, बड़े पूंजीपति नहीं थे, उनके परिवार के लोग ज्यादा पढ़े-लिखे नहीं थे। उनको ज्यादा अवसर नहीं मिला, अपनी मेहनत से, अपनी लगन से वे इन पदों पर पहुंचे। लेकिन इसके पीछे एक ताकत है, उस ताकत को हमें भूलना नहीं चाहिए — वह है लोकतंत्र, वह है हमारा कांस्टीट्यूशन। उस जगह हमको किसने पहुंचाया? मैं इस देश के करोड़ों मजदूरों, नौजवानों, गरीबों को सेल्यूट करता हूँ जिन्होंने यह सम्भव किया। मैं उनको भी सेल्यूट करता हूँ जो उस वक्त करोड़पति थे, जो उस वक्त पूंजीपति थे, जो बड़े-बड़े जमींदार थे। मैं मोती लाल नेहरू जी का उल्लेख करूंगा, वे कितने बड़े वकील थे। मेरे ख्याल से आज के हिसाब से अगर हम उस समय के रूप को तब्दील करेंगे तो शायद आज वह सात-आठ करोड़ रुपया या दस करोड़ रुपया एक दिन का बनता है। गांधी जी का फैमिली बैकग्राउंड बहुत अच्छा था, वे बहुत अच्छे वकील थे इसीलिए तो उनको मुकदमा लड़ने के लिए साउथ अफ्रीका जाना पड़ा। उन्होंने कपड़ों को भी त्याग दिया, परिवार को भी त्याग दिया। तो आज इस देश में हमें उनको भी नहीं भूलना चाहिए जो सम्पन्न थे, पढ़े-लिखे थे, लेकिन फिर भी उन्होंने देश की आजादी के लिए अपने आपको कुर्बान किया, अपनी दौलत को कुर्बान किया, अपने बच्चों को कुर्बान किया, अपने परिवार को कुर्बान किया। आज हम ऐसे लोगों को नहीं भूल सकते चाहे वे गांधी जी हों, या सुभाष चन्द्र बोस। पंडित जवाहर लाल नेहरू जी को कौन भूल सकता है, वे 14-15 साल जेल में रहे। सरदार पटेल को,

मौलाना आजाद को, तिलक को कौन भूल सकता है? ऐसे लोग जो सम्पन्न थे, जिन्होंने देश के लिए कुर्बानी दी, सब कुछ छोड़ दिया और हमें ऐसा संविधान दिया, जिससे आज हमें ये तमाम चीजें मिलीं और इसी की वजह से आज कोई भी देश का राष्ट्रपति, उपराष्ट्रपति, प्रधान मंत्री, जज, सुप्रीम कोर्ट जज, आर्मी जनरल बन सकता है, मैं आज उन सबको सेल्यूट करता हूँ।

सर, जिंदगी में इंसान को जीवन में कई रूप धारण करने पड़ते हैं। जब संगठन में होते हैं तो आप एक पॉलिटिकल पार्टी — चाहे इधर के हों या उधर के — एक पॉलिटिकल पार्टी के साथ चिपके होते हैं और अपनी पार्टी का जो व्यू प्वाइंट है उसको लोगों तक पहुंचाने का पूरा प्रयास करते हैं। लेकिन जब वही आदमी, वही व्यक्ति पार्टी से हट कर मंत्रिमंडल में आ जाता है तो वह बिल्कुल बदल जाता है, उसका दृष्टिकोण बदल जाता है। उसको पार्टी का भी ख्याल रखना है, देश का भी ख्याल रखना है, विपक्ष का भी ख्याल रखना है और जो नॉन-पार्टी पर्संस हैं, उनका भी ख्याल रखना है, क्योंकि आपको काम करना है। आप सिर्फ पार्टी का काम नहीं कर सकते हैं या अपनी पार्टी के लोगों का ही काम नहीं कर सकते हैं, आपको हर व्यक्ति का काम करना है। लेकिन एक तीसरा पद है जिस पद पर आज आप बैठे हैं, जिसके पीछे एक तराजू है इसके लिए मैं मुबारकबाद देता हूँ। चाहे जज हों, स्पीकर हों या चेयरमैन, राज्य सभा हों, यह तराजू हमें बार-बार याद दिलाता है कि जब हम कुर्सी पर बैठते हैं तो हम निष्पक्ष हैं, नो पार्टी पर्सन, बल्कि मैं कहूंगा कि उस वक्त इंसान चाहे जज हो या ऐसे ही पद पर हो, इंसान सिर्फ इंसान रहता है, उसका धर्म उसके मन में होता है, लेकिन न्याय करते वक्त न उसका धर्म होता है, न पार्टी होती है। आज आपको अल्लाह ने इस जगह पर नवाजा है। बहुत कम खुशकिस्मत लोग हैं, जिनको ऐसी जगहें मिलती हैं, ऐसा पद मिलता है, जहां इंसाफ होता है। आज आपको यह इंसाफ करने का मौका मिला है। हम आपकी लम्बी आयु की कामना करते हैं। आप सेहतमंद रहें, स्वस्थ रहें और यह सदन अच्छी तरह से चले।

माननीय प्रधान मंत्री जी ने रात को एक अच्छी बात कही थी, मैं उसके लिए उनको बधाई देता हूँ, क्योंकि कल बहुत सारे लोग इस सदन में और वहां पर भी जो परम्पराएं हैं, उनके बारे में बता रहे थे। यहाँ कोई भी चेयरमैन पद छोड़कर जाता है, तो जैसा पी०एम० साहब ने कहा था कि लीडर्स इसलिए भी याद दिलाते हैं कि अगले चेयरमैन को उन परम्पराओं पर चलना है और उसको improve करना है। हमारे इस सदन में एक परम्परा रही है और आपने हमेशा उसको MP के रूप में और मंत्री के रूप में देखा है कि हर इंसान को, हर पार्टी को और हर व्यक्ति को बोलने की आजादी है तथा उसको accommodate करना चाहिए तथा उसको बोलने के लिए adjust करना चाहिए, यही वह जगह है। लोग मैदान में, field में नारे दे सकते हैं, गालियां दे सकते हैं, लेकिन आप कुछ नहीं कर सकते हैं। हमारे संविधान ने हमको एक forum दिया है कि जहां public के representatives, चाहे वे directly elect होकर आएँ या indirectly आएँ — जिस तरह से इस सदन की धारणा बनाई गई है, यह indirect है, बल्कि मैं यह कहूंगा कि यह direct वालों का representative है। जो हमारे MLAs चुनकर आते हैं, उनको देश के करोड़ों लोग चुनकर भेजते हैं और वे हमें यहां चुनकर भेज देते हैं, इसलिए हम दो लोगों को represent करते हैं। हम उन MLAs को भी represent करते हैं और उन MLAs को, जिन करोड़ों लोगों ने चुनकर भेजा है, उनको भी indirectly represent करते हैं। हमारे इस हाउस की जो जिम्मेदारी है, मैं समझता हूँ कि वह डबल है। इस हाउस की जिम्मेदारी public की है और हमारी जिम्मेदारी public की भी है और जो स्टेट्स में Legislatures हैं, उनकी भी जिम्मेदारी है, इसलिए जो इसकी importance है, वह किसी भी तरह से कम नहीं होनी चाहिए। जो परम्परा रही है कि यहां din में कोई भी बिल पास नहीं होता है, मुझे पूरा विश्वास और भरोसा है और मैं पूरे विपक्ष की तरफ से आप से अनुरोध करूंगा कि वह परम्परा कायम रहनी चाहिए। इसी के साथ मैं एक दफा फिर आपको हार्दिक बधाई देता हूँ, बहुत-बहुत धन्यवाद।

दलगत भावना से ऊपर

प्रो० राम गोपाल यादव
समाजवादी पार्टी

माननीय सभापति जी, मैं आपका अपनी और समाजवादी पार्टी की तरफ से अंतरमन से स्वागत करता हूँ। आपका बहुत लम्बा राजनीतिक जीवन रहा है। छात्र जीवन से लेकर, एक बहुत बड़ी पार्टी के राष्ट्रीय अध्यक्ष तक किसी व्यक्ति का पहुंचना अपने आप में यह साबित करता है कि उसके व्यक्तित्व में कुछ तो खासियत है ही। यह लोकतंत्र का ही कमाल है कि आम व्यक्ति, मामूली घर में पैदा होने वाला व्यक्ति भी बड़े से बड़े पद पर पहुंच सकता है। आपने मंत्रिमंडल में रहकर ग्रामीण विकास मंत्रालय को भी देखा और शहरी विकास मंत्रालय को भी देखा। मुझे याद है, जब आप ग्रामीण विकास मंत्री थे, तो सांसद सबसे ज्यादा प्रसन्न आप से ही थे। क्योंकि मंत्री रहते हुए, एम्पीज को जो आपने दिया है, वह किसी और मंत्री ने नहीं दिया है। मैं चाहता हूँ कि आपकी लोकप्रियता और ज्यादा बढ़े। जब आप इस पद पर पहुंचे हैं, तब आदमी की political life में जो एक रैडिकल चेंज होता है, आपका भी वह रैडिकल चेंज हुआ है। जब एक political activist ऐसे पद पर पहुंचे, जहां उसे यह कहना पड़े कि वह किसी पार्टी का नहीं है, वह सारे देश का है, जब ऐसी स्थिति होती है, तब सारे लोगों की यह उम्मीद होती है, उन्हें पूरा भरोसा होता है कि आप सारे संसद सदस्यों की नजर में पूरी तरह से खरे उतरेंगे और उस पद पर रहते हुए, जो छोटी सी भी पार्टी है, अगर उस पार्टी का सदस्य अपनी कोई बात कहना चाहता है, तो उसको भी अपनी बात कहने की इजाजत मिलेगी।

सभापति जी, मैं कहना चाहता हूँ कि इस पद पर political लोग भी आए और non-political लोग भी आए, हालांकि मेरा निजी तौर पर हमेशा यह मानना रहा है कि इन पदों पर politics में रहने वाले, political life गुजारने वाले लोग ही आने चाहिए। मैं आपके माध्यम से माननीय प्रधान मंत्री जी से भी यह कहना चाहूंगा कि एक बार किसी कमीशन ने यह रिपोर्ट दी थी कि गवर्नर्स non-political आदमी हों, लेकिन गवर्नर्स भी political लोग ही होने चाहिए, क्योंकि non-political लोग political लोगों की समस्याओं को, देश की समस्याओं को उतना नहीं समझते जितना political आदमी समझता है। आज मुझे खुशी है — क्योंकि एक बात, जो कल प्रधान मंत्री जी ने इशारे में कही थी कि जो कहा जा रहा है, वह आने वाले के लिए indirect way में एक इशारा भी है। हालांकि यह सही है कि शोर-शराबे के बीच कोई बिल पास नहीं होना चाहिए, लेकिन इसमें अकेले चेयर की ही जिम्मेदारी नहीं होती, बल्कि शोर-शराबा करने वालों को भी यह सोचना चाहिए कि किस बात पर शोर-शराबा किया जाए, किस बात पर नहीं किया जाए। मैं कामना करता हूँ कि आपका कार्यकाल बहुत ही सफल हो और अभी बीच में जो ब्रेक हो गया है, उपराष्ट्रपति के बाद जो और पद है, आप उस पद पर भी पहुंचें। मेरी आपके लिए यह कामना है, धन्यवाद।

RARE ABILITY TO CONNECT WITH PEOPLE FROM ALL REGIONS OF THE COUNTRY

*Shri A. Navaneethakrishnan
All India Anna Dravida Munnetra Kazhagam*

Thank you, Mr. Chairman, hon'ble Prime Minister, hon'ble Leader of the Opposition and other hon'ble Members of this august House. At the outset, I would like to thank our hon'ble Prime Minister for selecting the most competent gentleman to hold the post of hon'ble Vice-President and Chairman of this House. It is a well known fact that our hon'ble Chairman was very close to our hon'ble Amma. Had she been alive, she would have been happier than any of us and she would have attended this function. Definitely, our hon'ble Chairman is having the blessings of hon'ble Amma. He will definitely be a successful Vice-President and Chairman of this House. Sir, you have got the ability to connect with each and every region of India. As far as Tamil Nadu is concerned, we feel that you hail from Tamil Nadu. You know Tamil Nadu better than me or anybody else. So, we are very happy. Further, Sir, I have got immense faith, belief and trust that you would connect with each and every Member of this House effectively so as to redress his grievances and that each and every Member will get his due opportunity to make his speeches and express his views before this august House. A common man has become the hon'ble Vice-President of India and the Chairman of this House. So, each and every Indian must thank our hon'ble Prime Minister for providing this opportunity to a common man to become the Vice-President of India and the Chairman of this House. Thank you, Sir.

NAIDU — NOW ALL INDIA'S DEAREST UMPIRE

*Shri Derek O'Brien
All India Trinamool Congress*

Sir, now that I have to address you not as 'Venkaiahji' but as 'Mr. Chairman' for the first time, let me welcome you in your favourite style—ten couplets in rhyme. From Ms. Mamata Banerjee, Trinamool and me, our best wishes to you and your family.

And, as you begin this new term, we are sure you will keep your sense of humour and yet remain firm.

Mr. Chairman, I have a simple proposition, may the Chair always listen to the voice of the Opposition.

Sir, even when the debates get overheated, we are absolutely confident you won't lose your cool, but please keep a special eye on my colleagues from Trinamool.

And, of course, we are all confident you will not commit that one sin of ever passing a Bill in the din.

Short Duration Discussions and Calling Attention we will seek, and I hope, Mr. Chairman, Sir, you will allow, at least, two every week.

And, when the hon'ble Ministers give sketchy answers in Question Hour, with your experience you will guide them and use your sage-like power.

And now, Sir, I will say something very serious. So, please pay careful attention to this. And, of course, we know your love for legendary prawn, Sir, we wish you well as you begin this new dawn.

Sir, the couplets are over but no speech to Venkaiahji, as the Chairman, can be complete without an acronym. We wish you very well, Sir, and you have made acronyms a new national pastime. I know many people are suggesting to you that you should stop the acronyms, but we would like to say that you should carry on with your acronyms because you take some letters and make some wonderful words out of them. So, I have taken the courage to conclude with one acronym because we believe that is your role here, and that acronym is for 'NAIDU' - Now All India's Dearest Umpire. Thank you, Sir.

योग्य, दक्ष एवं कार्यकुशल व्यक्तित्व

श्री बशिष्ठ नारायण सिंह
जनता दल (युनाइटेड)

सभापति महोदय, आपके द्वारा सदन के सभापति का पद ग्रहण करने के बाद और इस देश के उपराष्ट्रपति की जिम्मेदारी संभालने के बाद मैं अपनी ओर से, अपनी पार्टी की तरफ से, बिहार की जनता की तरफ से आपको साधुवाद देता हूँ, आपको बधाई देता हूँ और भविष्य में आपको आपके कार्यकाल की एक शानदार सफलता मिले, इसके लिए भी शुभकामना देता हूँ। सभापति महोदय, जिन्दगी एक सफर है और वह सफर कैसे गुजरता है, इसी से लोग देखने का प्रयास करते हैं, किसी व्यक्तित्व का आकलन करते हैं कि उसका सफर कैसा रहा। यदि आपकी जिन्दगी को परखा जाए और कुछ मोड़ों पर केन्द्रित किया जाए, तो तीन मोड़ ज्यादा महत्वपूर्ण दिखाई पड़ते हैं। पहला मोड़ है संघर्ष का प्रारंभ, दूसरा मोड़ है संगठन का और तीसरा मोड़ है सरकार चलाने का। मैं संघर्ष की बात का उल्लेख इसलिए करता हूँ कि आपका प्रारंभिक जीवन, जो छात्र संघर्ष का रहा है और जिस मोड़ पर आपने जेपी आंदोलन में संघर्ष किया था, उसका सहयात्री होने का हम लोगों को भी मौका मिला था। आपने विश्वविद्यालय की छात्र राजनीति से सार्वजनिक जीवन में प्रवेश करने का काम किया। छात्र राजनीति तो शुचिता का प्रतीक होती है। उसके सामने घर-परिवार, किसी की चिंता नहीं रहती है। उसके सामने तो केवल जुनून रहता है, जो आगे बढ़ता चला जाता है, आप उस धारा से आए हैं। आप ऐसी धारा से आए हैं, जो भारत के राजनैतिक इतिहास के एक स्वर्णिम अध्याय के रूप में आज भी चर्चित होता रहता है — जेपी आन्दोलन। यदि संगठन में एक छात्र नेता विश्वविद्यालय के अध्यक्ष पद की जिम्मेदारी संभालता हो और उसकी कार्यकुशलता ऐसी हो कि पार्टी के अध्यक्ष के रूप में उसको कार्य करने का मौका मिल जाए, तो यह उसकी दक्षता, उसकी योग्यता और उसकी संगठन क्षमता को प्रमाणित करता है। तीसरा मोड़ आपके मंत्री पद और अनेक पदों पर जाने का है। ऐसा सफर तो बहुत कम लोगों का होता है। जिन्दगी की तुलना तो नदी के प्रवाह से की जाती है। सभापति महोदय, जब नदी का प्रवाह रुक जाता है, तो नदी की महत्ता खत्म हो जाती है। यदि जिन्दगी में प्रवाह बराबर चलता रहता है, वह व्यक्ति अनेक पदों पर जाता है और उन पदों पर अपना कीर्तिमान और यश स्थापित करता है, तो वही जिन्दगी का सही अर्थ है, जिसको आपने निभाने का काम किया, जिसको आपने आगे बढ़ाने का काम किया।

मैं मानता हूँ कि आपके ऊपर एक बहुत बड़ी जिम्मेदारी आई है और ऐसी जिम्मेदारी आई है कि आपको दायें भी देखना है और बायें भी देखना है और बीच में भी देखना है। तीनों कोणों के बीच सामंजस्य और सौहार्द बनाने में, आपके जीवन में जो तीन लक्ष्य रहे हैं, जिनमें आपको सफलता मिली है, मुझे लगता है कि इसमें भी आपको शानदार सफलता मिलेगी। मैं मानता हूँ कि इस सदन में आपके लंबे काल से रहने के बाद और सदस्यों के प्रति आपका जो ममता और स्नेह का भाव रहा है, यहां सब लोगों के सहयोग से आपका यह कार्यकाल भी कार्यों के मामले में बहुत ही महत्वपूर्ण होगा, शानदार होगा और सफल होगा।

सभापति महोदय, कुर्सी की व्याख्या की गई है कि उस पर बैठने वाले व्यक्ति से कुर्सी की महत्ता बढ़ती है और उस पर बैठने वाले व्यक्ति से कुर्सी की महत्ता कम भी होती है। यदि कुर्सी पर बैठने वाला व्यक्ति अपने कार्यों से कुर्सी की महत्ता बढ़ा देने का काम करे, तो यह लोकतंत्र के लिए भी आवश्यक है, सार्वजनिक जीवन के लिए भी आवश्यक है और भारत के सामाजिक जीवन के लिए भी आवश्यक है।

अंत में मैं आपको शुभकामना देता हूँ। आपको यश मिले, प्रतिष्ठा मिले, आपका यह कार्यकाल भी शानदार हो, बेमिसाल हो और आपको इस सदन के लोगों का सहयोग मिले। इतना ही कह कर अपनी शुभकामना देते हुए मैं अपनी बात समाप्त करता हूँ। धन्यवाद।

CUSTODIAN OF THE CONSTITUTION

*Shri Sitaram Yechury
Communist Party of India (Marxist)*

Sir, a very warm welcome to you from the bottom of my heart. I am very confident that your innings here will be very, very illustrious. Whether you call it a queer twist of fate or a very, very ironic coincidence, you will be making your first remarks as the Chairman of this House from the Chair and I am making my last remarks welcoming you to this Chair.

माननीय प्रधान मंत्री महोदय ने जो कहा, बिल्कुल सही कहा। एक चीज की मुझे खुशी है कि मैं अटपटाहट से बच जाऊंगा, जैसा आपने कहा। वेंकैया नायडु जी को हम काफी सालों से जानते हैं। छात्र जीवन से लेकर आज तक लगभग 40 साल तो हो गए हैं, हर समय हम एक-दूसरे के आमने-सामने होते थे, लेकिन अपनी विचारधारा के आधार पर विवाद भी होता था। मुझे याद है एक समय किसी पत्रकार ने पूछा कि आप दोनों एक दूसरे के खिलाफ इतना बोलते हुए भी एक ही जगह पर कैसे हैं? आप तो श्री वेंकैया नायडु की sense of humour जानते ही हैं। उन्होंने उस पत्रकार से कहा कि मैं क्या करूँ- अगर मैं ट्रेन में चढ़ गया और कंपार्टमेंट में सीताराम को देखूँ तो क्या मैं उतर जाऊँ? इनका ऐसा जवाब सुनकर वह पत्रकार परेशान हो गया। हमारा व्यक्तिगत relationship is such.

I am very happy you are here. You know this House better than most of the people here. You know what should be done, so there is nothing much that I can tell you as I leave. But, Sir, only one observation I would like to make. You are sitting under two symbols. One is the Ashoka Chakra where it says *Satyameva Jayate*. It means, 'the truth shall prevail'. Another is the scale of justice. This seat, Sir, I would say is the seat of Vikramaditya. From this seat, it is not only the truth, but whatever you do has to be just. Justice has to be given to whatever is raised in this House. And I hope that this is something that you will uphold. I am very confident that you will uphold that and also the various requests that the other Members made because I won't be here. I join them in their request because I want the House to function like that.

Sir, you and I have grown up in our mother tongue *Telugu*. I hope the interpretation is there. *We know how Shri Gurazada Apparao described our nation. Sir, I request you to kindly bear that in mind. Keeping aside our ideologies, deliver your duties accordingly.

The country is not bricks and mortar. The country means its people. I hope that that principle will be supreme in your judgement here and that you will be able to do that.

* Translated from Telugu

Finally, Sir, you are now in a very important position in our constitutional scheme of things. I am very happy and glad that you are in that position. I am very happy and glad that your entire family is here. I share my personal happiness with them also. That is apart from my political party and view. You are the custodian of our Constitution. The Constitution begins by saying, 'We, the people...' and we end our Preamble by saying '... adopt, enact and give to ourselves this Constitution.' The essential feature is the people. The people are supreme. The sovereignty of the country lies with the people. Now, how do people exercise this sovereignty? They exercise this sovereignty through the elected Members of Parliament or Legislatures. The elected Members keep the Government accountable to the Parliament and the Legislatures. The Executive is accountable to us. We are accountable to the people and that is the link of this sovereignty. If this link breaks and if Parliament does not function and discharge its responsibility, then people's sovereignty just dissolves. That is something which is not permissible. I am sure you will agree, the Prime Minister will agree, the ruling party will agree and all of us will agree. So, please allow this institution and this august House to function and discharge that responsibility. You have that onerous responsibility now to ensure that this happens with justice and dignity. And I am confident that you will discharge that. My very, very best wishes to you. Of course, we will meet outside this august House, but in this august House, as my last remark, I would say that I am very happy to welcome you in the Chair and as the Chairman of the Rajya Sabha. Thank you, Sir.

हिम्मती एवं अनुभवी व्यक्तित्व

श्री दिलीप कुमार तिकी
बीजू जनता दल

आदरणीय चेयरमैन महोदय, सबसे पहले मैं अपनी और हमारे ओडिशा वासियों की तरफ से आपको मुबारकबाद देना चाहूंगा। पहली बार मुझे हमारे प्रधान मंत्री जी के सामने बोलने का मौका मिला, यह मेरे लिए गौरव की बात है, इसलिए मैं थोड़ा घबराया हुआ भी हूँ। महोदय, आपको मैंने पिछले पांच साल में एम्प्री के तौर पर देखा, फिर मिनिस्टर के रूप में देखा और आज हम आपको राज्य सभा के चेयरमैन और देश के उपराष्ट्रपति के तौर पर देख रहे हैं।

महोदय, एक दिन था, आप जब युवा थे, तब आन्ध्र प्रदेश सहित पूरे देश के लिए बोलते थे। एक दिन वह भी था, जब आप राइट साइड से बोलते थे और एक दिन वह भी था जब आप लेफ्ट साइड से बोलते थे, लेकिन आज गणतंत्र के सर्वोच्च पद पर पहुंच कर आप लेफ्ट, राइट, सेंटर और पूरे देश की बात सुनेंगे। इसी से हमें अंदाजा हो रहा है कि आपने अपने जीवन में कितनी मेहनत की होगी। जी हां, सामने वालों की भी सुनेंगे।

युवा रहते हुए आप जेपी मूवमेंट में भी शामिल थे, इससे भी हम अंदाजा लगा सकते हैं कि आप कितनी हिम्मत वाले इंसान थे। आपके पास स्टुडेंट लाइफ के भी बड़े एक्सपीरियंस हैं, पब्लिक लाइफ के भी एक्सपीरियंस हैं और पॉलिटिकल लाइफ के भी एक्सपीरियंस हैं, इसलिए निश्चित तौर पर मैं आपकी गाइडेंस में राज्य सभा में अच्छा काम कर सकूंगा। अपनी पार्टी की ओर से सदन के संचालन में हम लोग आपका हर संभव सहयोग करेंगे, इन्हीं शब्दों के साथ मैं अपनी और हमारे ओडिशा वासियों की तरफ से फिर से आपको शुभकामना देता हूँ, धन्यवाद।

DISCIPLINED AND METICULOUS PERSON

*Shri C.M. Ramesh
Telugu Desam Party*

*Mr. Chairman Sir, today people of the state of Andhra Pradesh are both happy and sad. We are happy because you are elected to the second highest constitutional post of India. It is a matter of pride for the people of Andhra Pradesh and for the people of entire India as well. The people of Andhra Pradesh consider you as their elder brother and they always look towards you for help and guidance. We used to address our problems to you. Sir, today we are equally sad because we apprehend that we might lose that opportunity to put forth our problems before you. Sir, yesterday in the televised speech you have assured that you will always strive for the development of India and for the development of Andhra Pradesh as well.

Sir, since my childhood days as a student, I used to look at your pictures and read your statements. Sir, on this occasion I would like to thank two great personalities. I read about them long back in newspapers. One is Shri O. Durga Prasad and the other is Shri Somaiah. Sir, as you said earlier, these two personalities are the reason for your disciplined lifestyle and today you were able to attain this highest position because of their teachings. So I want to thank these two great persons who inspired you.

Sir, I still remember how you started gaining reputation. I think I was at the age of fourteen or fifteen then. It was in your college days when you came to know that a cinema theatre owner had committed a mistake unintentionally. As a college student you made him apologise and this news was spread all over the district of Nellore and the surrounding areas. This is how your reputation started.

Sir, I am telling all these now so that every member will come to know of you. When you contested for the first time from Udayagiri constituency in Nellore district you were the only member to win with thumping majority from Janata Party in Nellore district. In the subsequent elections for the Andhra Pradesh Assembly, you were the only candidate to win from Janata Party in Nellore District. We used to follow your speeches delivered in the State Legislative Assembly of Andhra Pradesh. There was no live telecast of the proceedings of

*Translated from Telugu

the Assembly at that time. So we used to see in Doordarshan Channel in the evening and read in newspapers the next day. Sir, these days we are missing quality speeches delivered by you, by Shri Gouthu Latchanna and by Shri Jaipal Reddy in the Assembly. I wish you will guide every Member to be able to deliver such quality speeches in this august House.

Sir, we feel proud of you because of your participation in the students' movement and the initiative you took during Shri Nandamuri Taraka Rama Rao's period of crisis and many such occasions. Unlike other politicians no one from your family is into politics. Not even as Sarpanch. We have read in books that you belong to a family with agricultural background in Chavatapalem, Nellore district of Andhra Pradesh and you used to commute by bicycle to school and colleges. You have been a Member of Rajya Sabha continuously for four terms because of your services rendered to the party and to the country.

Sir, people from Telugu speaking States are happy because after fifty years a person from Telugu speaking States is occupying this highest position. It is in 1962 that Shri Zakir Husain was elected as Vice President of India and now after fifty years a person from Telugu speaking States is elected as Vice President of India. I want to congratulate our hon'ble Prime Minister Shri Narendra Modi and Bharatiya Janata Party for this privilege.

Sir, we have learnt many things from you. We have seen you in Opposition, in Treasury benches and now we are seeing you as the Chairman of Rajya Sabha. We wish you will perform your duties as meticulously as you have performed in your earlier responsibilities. Thank You, Sir.

बैक बेन्चर्स का विशेष ध्यान

श्री सतीश चन्द्र मिश्रा
बहुजन समाज पार्टी

सभापति महोदय, मैं बहुजन समाज पार्टी की तरफ से, अपनी पार्टी की राष्ट्रीय अध्यक्ष सुश्री मायावती जी की तरफ से और स्वयं अपनी ओर से इस पद को ग्रहण करने के लिए आपका अभिनंदन और स्वागत करता हूँ। जब मैं आज सुबह यहां आ रहा था, तो सत्ता पक्ष के एक मेम्बर ऑफ पार्लियामेंट, जो हमारे मित्र हैं, वे मिले और उन्होंने कहा कि अब सतर्क रहिएगा। मैंने पूछा, क्यों? उन्होंने कहा कि अब बहुत स्ट्रिक्ट प्रिंसिपल आ गए हैं, आज से बहुत स्ट्रिक्ट प्रिंसिपल बैठेंगे। मैंने उनको यह याद दिलाया कि आपको ज्यादा सतर्क रहने की जरूरत है। जैसा कि माननीय प्रधान मंत्री जी ने वकीलों के बारे में एक बहुत ही अच्छा उदाहरण दिया, मुझे तो कालत करते हुए 42 वर्ष से ज्यादा हो गए। उन्होंने कहा, “कहते हैं कि लीजिए अभी तक तो हमारे साथ बैठते थे, ऊपर बैठ गए, अब ऐसे बोल रहे हैं या ये कर रहे हैं”, लेकिन इसके साथ-साथ वकीलों के बारे में मुझे एक और उदाहरण याद आता है और वह यह है कि जो सरकारी वकील होते हैं, जैसे चीफ स्टैंडिंग काउंसिलर हुए, गवर्नमेंट एडवोकेट हुए, वे 20-20 वर्षों से सरकार की तरफ से खड़े होकर बहस करते रहे। मैं भी Advocate-General रहा हूँ, भले ही जज नहीं बन पाया, लेकिन जब कोई जज बन जाता है, उस समय सारे सरकारी वकील सोचते हैं कि अब तो ये जज बन गए, कल तक हमारे बीच में थे, अब इधर आ गए हैं, लेकिन पहले ही दिन झटका उन्हें तब मिलता है, जैसे ही वे सरकार की तरफ से खड़े होकर पैरवी करते हैं, जरा सी भी इधर-उधर गलती हुई और पहला order सरकार के खिलाफ पास होता है। उस समय उन्हें लगता है कि ये अब ऐसी गद्दी पर बैठ गए हैं, जहां उनके सामने सब बराबर हैं। वह बात अलग है कि जो तराजू ऊपर लगा है, वह थोड़ा इधर झुका हुआ नज़र आ रहा है। संभव है कि हम इधर खड़े हैं, इसलिए लगता हो, लेकिन तराजू दोनों पक्षों के लिए बराबर होता है। मुझे याद है, जब आप यहां बैठते थे, हम इधर बैठते थे, मैं खुले तौर से हाउस में कहता हूँ कि मैं आपका admirer रहा हूँ। Admirer इसलिए कि जो ability and intelligence आपमें थी, आप हर विषय पर, जब भी हम लोग आपसे सलाह-मशविरा करते थे, जब भी कोई विषय यहां आता था, जो गरीबों, दलितों और खास तौर से शोषितों से संबंधित हो, मुझे वह दिन याद है जब आप कहते थे कि नहीं, नहीं, दबने की जरूरत नहीं है, यह आपका right ही नहीं, आपकी duty भी है कि आप इस विषय पर खुलकर बोलें, अपनी बात रखें। आप स्वयं हमें ऐसी सलाह देते थे।

आज आपका जिस तरह से यहां परिचय दिया गया, पहले से ही सबको मालूम है कि आप कैसे और कहां से चलकर इस पद तक पहुंचे हैं। वह हमारे लिए एक example है। यह पद सिर्फ अपनी मेहनत और निष्ठा से ही हासिल किया जा सकता है, जिसे आपने हासिल किया है। इसके साथ-साथ हम लोगों को और खास तौर से हमारी पार्टी को यह उम्मीद भी जागी है कि आगे ऐसा दिवस नहीं आएगा, जैसा 18 जुलाई को सदन में आया था, जब दलितों और शोषितों के विषय पर एक National Party की राष्ट्रीय अध्यक्ष,

हमारी पार्टी की लीडर को यहां बोलने का मौका तक नहीं दिया गया। अफसोस सिर्फ इस बात का हुआ कि जैसे ही उन्होंने बोलना शुरू किया, सत्ता-पक्ष के सदस्यों ने ही नहीं, बल्कि मंत्रीगण ने खड़े होकर हल्ला करना शुरू कर दिया और अपने साथियों से भी कहा। यहां कई माननीय सदस्य ऐसे हैं, जो अभी मंत्री in-waiting हैं। मैं समझता हूँ कि जल्द ही वह chapter close हो जाएगा, जब माननीय प्रधान मंत्री जी कुछ नये मंत्री बना देंगे। फिर कम-से-कम वे लोग, जो यह सोचकर straight-away खड़े हो जाते हैं कि हमें बताना है, दिखाना है कि देखिए, हम खड़े हो गए, वह दिवस दोबारा नहीं आएगा और हर विषय पर बोलने का मौका जरूर मिलेगा।

इसके साथ-साथ मैं पिछली benches पर बैठने वाले माननीय सदस्यों के सवाल को भी आपके सामने रखना चाहूंगा। आज आप जहां बैठे हैं, जब मैं इस सदन में 13 वर्ष पहले आया था, उस समय last bench पर बैठकर ही मैंने अपना कार्यकाल शुरू किया था। Last benches पर बैठने वाले माननीय सदस्यों में हमेशा से एक murmuring होती रहती है कि आगे बैठने वाले सदस्यों को तो बोलने का मौका मिल जाता है, आगे से थोड़ा पीछे बैठने वालों को भी मिल जाता है, लेकिन उनकी तरफ चेयर की निगाह नहीं जाती है। मैं समझता हूँ कि आप इस experience से गुजर चुके हैं और आप last benches पर बैठने वालों की तरफ जरूर ध्यान देंगे। इतना ही कहते हुए, इस पद पर आसीन होने के लिए मैं दोबारा आपको बधाई देता हूँ और अपनी बात समाप्त करता हूँ, धन्यवाद।

भावी पीढ़ी के लिए मिसाल

श्री प्रफुल्ल पटेल
राष्ट्रवादी कांग्रेस पार्टी

सभापति महोदय, सबसे पहले मैं आपको NCP के अध्यक्ष, शरद पवार जी, मेरी और अपनी पार्टी की ओर से बहुत-बहुत बधाई देता हूँ। हमें बहुत खुशी है, जैसे यहां अनेक माननीय सदस्यों ने अपनी खुशी व्यक्त करते हुए कहा, मुझे भी आपको कई वर्षों से जानने का सौभाग्य प्राप्त हुआ है। इतना ही नहीं, आपके साथ अलग-अलग पदों पर, अलग-अलग परिस्थितियों में संवाद करने का, बातचीत करने का और काम करने का मौका भी मिला है। अभी कई माननीय सदस्यों ने अपनी-अपनी बातें कहीं, जिन्हें फिर से दोहराना मैं आवश्यक नहीं समझता हूँ, लेकिन हमारे भारत के लोकतंत्र की एक शक्ति है, जिसके माध्यम से आज आप देश के इस सर्वोच्च पद पर आसीन हुए हैं। एक सामान्य व्यक्ति भी आपकी तरह ऊँचाइयों तक पहुँच सकता है और मैं समझता हूँ कि यह आगे आने वाली पीढ़ियों के लिए एक बहुत बड़ी मिसाल साबित होगी। आपने इस पद को ग्रहण किया है और अब आप इसको सही तरह से, अपने कार्य के माध्यम से सिद्ध करेंगे कि इस गरिमा को भी उसी तरह से बरकरार रखा जा सकता है।

मैं संक्षेप में इतना ही कहूँगा कि सदन अच्छे-से चले, यह सबकी मंशा है, इधर वालों की, उधर वालों की और शायद हम बीच वालों की भी। मैं बीच वालों की बात इसलिए भी कहता हूँ, क्योंकि कई बार हम देखते हैं... मैं यह इसलिए नहीं कह रहा हूँ कि हमारी इधर या उधर के पक्ष से कोई affiliation है, लेकिन अक्सर ऐसा होता है कि जब इधर से चिल्लाहट होती है या उधर से होती है, तो फिर हम लोग अपनी जगह पर ही बैठे रह जाते हैं और हमें मालूम नहीं होता है कि अब सदन की कार्यवाही आगे कैसे बढ़ेगी। इसलिए आप कभी-कभी इधर की बात पर भी जरा ज्यादा तवज्जो दें, यह मैं आपसे गुज़ारिश करता हूँ।

मैं एक और बात कहते हुए अपनी बात समाप्त करूँगा कि मैं दोनों सदनों का सदस्य रहा हूँ। हमने इन्द्रजीत गुप्त जी को भी देखा है, हमने सोमनाथ बाबू को भी देखा है और अटल जी, चन्द्रशेखर जी जैसे कई उत्तम Parliamentarians को भी सुना है। कई यहाँ पर भी बैठे हैं। देखिए, मैं पार्लियामेंट की बात कह रहा हूँ। आज से 26 साल पहले जब मैं एक नया सदस्य बनकर लोक सभा में आया था, तब चाहे वह सदन हो या यह सदन, पार्लियामेंट में पहले जो level of debate होती थी, वह आज सदन में देखने को नहीं मिलती है। अब यहाँ पर व्यवधान ज्यादा होता है, कोई meaningful debate नहीं होती है और कई बार हम जैसी पार्टियों को समय के दायरे में भी जिस तरह से बाँधा जाता है, उसमें हम दो मिनट, तीन मिनट या चार मिनट में अपनी बात नहीं रख सकते हैं। इसलिए चाहे आप कम अवसर दीजिए, लेकिन जब भी अवसर मिले तो उचित अवसर मिले, इसके लिए भी मैं आपसे विनती करता हूँ।

अंत में, मैं यही कहूँगा कि हाउस बराबर चले, यह आपकी भी जिम्मेदारी है और हमारी भी है, लेकिन थोड़ा हँसी-मज़ाक भी होना चाहिए। इस सदन से हँसी-मज़ाक नदारद हो गया है। अब हँसी-मज़ाक

व्यंग्य में इस तरह परिवर्तित हो गया है कि इनका कटाक्ष उधर और उनका कटाक्ष इधर। कम से कम आपके माध्यम से...क्योंकि आप इस देश में इसके लिए एक जानी-मानी बहुत महान हस्ती हैं, इसलिए आप हँसी-मज़ाक और छोटे-छोटे चुटकुलों के माध्यम से ऐसे वातावरण को काफी defuse कर सकते हैं। आप इस सदन में भी इस भावना को काफी प्रचलित करेंगे, आपसे मैं यही गुज़ारिश करता हूँ। मुझे मालूम है, आप बाहर से जितने सख्त हैं, मन से उतने ही विनम्र हैं। आपको खूब लम्बी आयु मिले, अच्छा कार्यकाल मिले और आपको हम सब लोगों का सहयोग हमेशा रहेगा, इतना ही कहते हुए मैं आपको शुभकामनाएँ देता हूँ, धन्यवाद।

PERSON OF DISTINCT AND DIGNIFIED STATURE

*Shri Tiruchi Siva
Dravida Munnetra Kazhagam*

Sir, I would prefer to speak in Tamil. Sir, on behalf of my party DMK, I would like to extend a hearty welcome to you. Sir, you are the first ever Vice-President where a serving Member has become the Chairman of this House.

Sir, you have come to this position, not with the help of an elevator, but you have climbed the steps of a ladder. You had started as a grass-root worker in a village, transcended your path and come to this high Constitutional authority position. Now, you are custodian of the Constitution as well as the custodian of this House.

Sir, we have seen you in various capacities. I know you for the past two decades; since 1996 we were Members in the Lok Sabha; and many of our colleagues here like the Railway Minister, we were all together. You have been a very simple man. You have been a very humble person. We have walked together holding hands. We also crossed swords. But your approach to us has never been different. Even to the Opposition parties, Sir, you have been very cordial. As a Minister, your performance which everyone has mentioned has made a mark in whatever portfolios you have held. So also your timely interventions in this House have made everyone of us to remind us of the rules which we have to observe while conducting. You will be in a better position to observe the rules, and we expect very, very humbly, Sir, that your outlook to the Members of this House would be unbiased.

Sir, I would also like to say that amongst many of the things which you have done ...to establish the neutrality which you have to maintain...I don't hesitate to say, you have resigned from the party which is very close to your heart for more than five decades. There is a balance in the Chair where you are sitting. There is a couplet in Thirukkural, "*Saman Saidhu Seerthookum Kolpol amainthiruppal, Kodamai Sandrorukku ani.*" What great saint Thiruvalluvar has said was, "Like balance weights, just after balancing, unbiased side is the hallmark of the voice." So, Sir, we expect and we believe that your outlook to the Members of this House would not be different. Both Opposition parties and the Treasury Benches are equal to you. Your experience would reflect in the coming days.

Sir, again, I would like to say that when a Hindi-speaking Member wants to speak in Hindi, he speaks in Hindi, and immediately we get a translation. When we speak in English, we get translation in Hindi. But if we want to speak in Tamil, we have to give it in writing. Even though we have given it in writing, if the Interpreter has not come, we are in a sorry state. Sir, we feel that justification has to be rendered to not only all the political parties, but also to all the regional languages in this country. During your tenure, we expect that such arrangements should be made in the House that if we want to speak in our mother tongue, we should have an opportunity because I started with an emotion. You can understand but my colleagues can't. I can express myself better in my language, as also many other Members in this House. So, I request you to take necessary steps in the coming days. I hope that your tenure as the Chairman of the House will throw more light and add more glory because all your performances have been distinct and dignified in the past and this, I am sure, would be in future also. We welcome you heartily. Thank you very much.

क्रांतिकारी व्यक्तित्व

श्री संजय राउत

शिव सेना

आदरणीय चेयरमैन सर, मैं, अपनी पार्टी, शिव सेना, पार्टी चीफ उद्धव ठाकरे जी और अपनी तरफ से आपका अभिनन्दन करता हूँ, स्वागत करता हूँ। अगर आज शिव सेना प्रमुख बाला साहेब ठाकरे जी जीवित होते तो वे भी आपको आशीर्वाद देते, क्योंकि आप बाला साहेब के बहुत प्यारे थे और आप भी उनको बहुत चाहते थे। सर, मैं सुन रहा था। हमारे बहुत से साथी हैं, जैसे-शिवा जी, सीताराम येचुरी जी, रेणुका जी, रमेश जी, आपने भी कहा, चेयरमैन साहेब तेलुगु बिड्डु हैं, तेलुगु अस्मिता हैं। वह तो है, लेकिन आज के पहले से भी वेंकैया जी देश के एक सुपुत्र भी हैं, हिन्दुस्तान के बिड्डु हैं, क्योंकि हमेशा आपकी पहचान एक आन्दोलनकारी के रूप में रही है। जहां भी संघर्ष है, जहां भी झगड़ा है, गरीबों के लिए, वहां वेंकैया जी का नेतृत्व हमेशा रहा है। आपने छात्र जीवन से ही जो संघर्ष किया, वह अब तक खत्म नहीं हुआ है। आपके बारे में आदरणीय प्रधान मंत्री जी ने कहा कि आप इस देश के ऐसे पहले उपराष्ट्रपति हैं, जो स्वतंत्र हिन्दुस्तान में जन्मे हैं। यह सही है, लेकिन मैं एक बात और आपको बताना चाहता हूँ, सदन को बताना चाहता हूँ कि आप इस देश में एक ऐसे उपराष्ट्रपति हैं, जो हिन्दुस्तान की दूसरी आज़ादी की लड़ाई के भी सिपाही रहे हैं, हमेशा क्रांतिकारी रहे हैं। छात्र जीवन में आपने लोकनायक जय प्रकाश नारायण जी की विचारधाराओं से प्रभावित होकर दूसरी आज़ादी की लड़ाई में जो संघर्ष किया, उसके लिए आपको जेल जाना पड़ा। यह आपके राष्ट्रीय जीवन की शुरुआत थी। इसलिए आपको मालूम है कि स्वतंत्रता संग्राम क्या है, संघर्ष क्या है। मैं आपको बताना चाहता हूँ कि आपके जीवन की शुरुआत छात्र संगठन से, छात्र संगठन के आन्दोलन से हुई है। आपने जहां से शुरुआत की थी, उस छात्र संगठन के आप अध्यक्ष भी रहे हैं। लेकिन एक बार फिर, आप ऐसे पद पर पहुंचे हैं कि हम सब छात्र हैं और इस छात्र संगठन के आप अध्यक्ष बन गये हैं। आप फिर एक बार उसी चेयर पर हमारे हेडमास्टर बन कर, हमारे प्राचार्य-आचार्य बन कर बैठे हैं और हम सब आपके छात्र हैं। मैं आपको विश्वास दिलाना चाहता हूँ कि ये छात्र अच्छे हैं, आपका बहुत सम्मान करते हैं, आपका ब्लड प्रेशर हम नहीं बढ़ने देंगे और हम आपकी हमेशा चिन्ता करेंगे।

सर, आपके पीछे जो न्याय का तराजू है, मैं मानता हूँ कि आप इस पद पर बैठे ऐसे व्यक्ति हैं कि यह न्याय का तराजू हमेशा जिस बैलेंस में रहा है, उसी तरह से रहेगा, क्योंकि आपने इस देश को 40 साल से देखा है, सभी आन्दोलनों के और सभी विचारधाराओं के लोग आपके साथ जुड़े हैं। सर, आप हमेशा संकटमोचक रहे हैं, उसका अनुभव हमने भी बहुत बार लिया है। इसलिए मुझे विश्वास है कि इस सदन में अब वह संकट कभी पैदा नहीं होगा, जिसके कारण यह सदन बन्द पड़े, इस सदन में गड़बड़ हो। लेकिन दो बातें हैं, जैसे प्रफुल्ल पटेल जी ने कहा था, छोटी-छोटी पार्टियों को भी उनको बात रखने के लिए समय मिलना चाहिए। हम भी 13 साल पहले पीछे बैठे थे, अब आगे आ गये हैं, लेकिन हमारे साथी जो आज पीछे बैठते हैं, उनकी हमेशा यह तकलीफ रही है कि हमारी तरफ नहीं देखते हैं।

शिवा जी, मैं आपकी भी बात मानता हूँ। मैं मानता हूँ कि इस देश की जो भाषा है, चाहे आप न मानें, हिन्दी का महत्व इस देश में रहेगा। यह देश को जोड़ने वाली भाषा है। अंग्रेजी भी रहेगी, लेकिन हर राज्य की भाषा भी राष्ट्र भाषा है — चाहे तमिल हो, मराठी हो, बंगला हो, पंजाबी हो या तेलुगु हो, सभी National Languages हैं। तो जो भी जिस भाषा में अपना विचार यहां रखना चाहते हैं, उसका पूरा सम्मान होना चाहिए, अनुवाद होना चाहिए। सभी भाषाओं का सम्मान होना चाहिए। यहां जिस भाषा में जो बोलना चाहे, तुरन्त उसका अनुवाद होना चाहिए। मैं इसकी उम्मीद करता हूँ कि यह व्यवस्था आपके कार्यकाल में होगी। सर, मैं फिर एक बार आपको शुभकामनाएं देता हूँ, जय हिन्द।

सदन का कुशल संचालन

सरदार बलविंदर सिंह भुंडर

शिरोमणि अकाली दल

ऑनरेबल चेयरमैन सर, मैं आपको सबसे पहले जोरदार लफ्ज़ों में बधाई देना चाहता हूँ कि जब हम लड़ते थे, अपोजिशन में होते थे, जैसे इमरजेंसी की लड़ाई या और लड़ाइयाँ, उस समय हम कहते थे कि इस देश का भला तब होगा, जब इस देश की सबसे बड़ी सीट जो राष्ट्रपति की है, उस पर गरीब दलित का बेटा बैठेगा और जो वाइस प्रेज़िडेंट की सीट है, उस पर किसान का बेटा बैठेगा। आज हमें खुशी है कि दोनों चीज़ें अब मुकम्मल हो गई हैं। दोनों सीटों पर देश के गरीब परिवार और किसान का बेटा बैठा है। इसका मतलब यही था कि राजे-रजवाड़े दोबारा नहीं आयेंगे। जिन लोगों ने देश को आजादी दिलाने में कुर्बानियाँ दी हैं, उन लोगों को देश पर राज करने का मौका मिलेगा, ताकि गरीब की सुनवाई हो। जिस सपने के लिए हम लड़े। मुझे लगा कि आपकी उम्र मेरे बराबर ही है, लेकिन आप मुझसे छोटे हैं, आपने स्टूडेंट होते हुए इमरजेंसी में जेल काटी है और मैंने पहली दफा एम.एल.ए. होते हुए जेल काटी है। आप जे.पी. साहब की मूवमेंट में शामिल हुए थे और हमने पंजाब में बड़ी-बड़ी कांफ्रेंसेज़ कीं और जे.पी. मूवमेंट की सबसे बड़ी कांफ्रेंस हमने की थी। बादल साहब हमारे राज्य के चीफ मिनिस्टर थे और बाद में वे अपोजिशन के लीडर भी थे। मैं ज्यादा समय नहीं लूंगा, क्योंकि समय बहुत कम है। मैं दो लफ्ज़ और कहना चाहूंगा। मैं पहले 6 टर्म असेम्बली में रहा, मिनिस्टर रहा और अब तीसरी टर्म में यहां आया हूँ। जो असेम्बली में होता था, जब पहले ज्ञानी जी चीफ मिनिस्टर थे, उस समय हम पहली बार एम.एल.ए. बनकर आए थे। उस समय असेम्बली का 60 दिन सेशन चला था और अब दो-दो दिन, तीन-तीन दिन चलता है। यह पार्लियामेंट पहले एक साल में पांच महीने चलती थी, अब इसका सेशन महीने का रह गया है और 20 दिन, 15 दिन का रह गया है। एक तो सभी पार्टियों से बातचीत करके इसका टाइम बढ़ना चाहिए, ताकि हर पार्टी को, हर मेम्बर को बोलने का मौका मिले। दूसरी बात यह है कि हम हाउस में discipline रखें और अपनी बातों को प्यार से रखें, मुस्कान से रखें। हम सब को भी सोचना चाहिए कि हम भी कोशिश करें कि एक जो डेमाक्रेसी की लकीर है, जो लोग हमारी तरफ देखते हैं, उनको महसूस हो कि यह अपर हाउस है, यह देश की पार्लियामेंट है, इसमें जो लोग व्यवहार करते हैं, वह ठीक करते हैं — हमें ऐसा व्यवहार करना चाहिए क्योंकि हमारे व्यवहार से नीचे व्यवहार जाता है।

सर, मैं एक लफ्ज़ और कहना चाहता हूँ कि जो टाइम है, जैसा कि पटेल साहब ने कहा और राउत साहब ने कहा कि जब हमारा टाइम किसी सब्जेक्ट पर बोलने के लिए आता है, तो हमें दो मिनट या तीन मिनट का समय मिलता है, तो हम कैसे दो-तीन मिनट में अपनी बात करें? इसलिए टाइम कैसे बढ़े, कैसे छोटी-छोटी पार्टियों को ज्यादा टाइम मिले, जिससे कि वे अपनी बात पूरी तरह से कह सकें। इन लफ्ज़ों के साथ आपको और जिन लोगों ने, बीजेपी ने, पी.एम. साहब ने आपका नाम चुना और हम सभी ने साथ दिया, इसके लिए मैं आपको बधाई देना चाहता हूँ कि यही देश की आशा थी जो आपने पूरी की है। आपको एक बार फिर से बहुत-बहुत बधाई और परमात्मा करे आपकी तबियत हमेशा ठीक रहे और आप खुश रहें।

एक व्यापक अनुभवी व्यक्तित्व

श्री रवि शंकर प्रसाद
विधि और न्याय मंत्री; तथा
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

सभापति महोदय, आपका बहुत ही अभिनंदन है। आपका व्यापक अनुभव, देश की संसदीय परम्परा, देश की राजनीति, देश की संवैधानिक मर्यादा और देश की विविधता इन सबका अनुभव जो आपने छत्र जीवन से प्राप्त किया है, उसका सदुपयोग आप इस उच्च पद पर करेंगे। हम लोगों का परम सौभाग्य रहा है कि हमें आपके साथ लम्बे समय तक कार्य करने का अवसर मिला है। मैं इस सदन को बहुत विनम्रता से बताना चाहता हूँ कि आप स्वयं राष्ट्रीय अध्यक्ष बने, लेकिन आपने हमारी पार्टी की एक बहुत बड़ी युवकों की पीढ़ी को भी तैयार किया, जो देश की राजनीति में आगे आई।

यह मेरा सौभाग्य है कि उनमें से मैं भी एक हूँ। मेरे मित्र मुख्तार अब्बास नक़्वी जी बैठे हैं, वे भी उनमें से एक हैं और आज दर्जनों लोग देश के महत्वपूर्ण राजनीतिक पदों पर हैं, उन सभी को आगे बढ़ाने में आपका बहुत बड़ा हाथ रहा है। आज के दिन आप पार्टी से अलग हैं, इसीलिए हम औपचारिक रूप से अपनी वह कृतज्ञता भी ज्ञापित करते हैं कि हम लोगों को आगे बढ़ाने में आपका आशीर्वाद रहा है। आज आप एक बड़े पद पर हैं, लेकिन हम लोगों का अपनी पार्टी के अंदर आपके प्रति जो सम्मान और अधिकार-भाव रहा है, अब वह अधिकार-भाव समाप्त है और आदर-भाव व कृतज्ञता-भाव है, जिसमें हम सब बहुत कुछ सीखेंगे।

अंत में मुझे आपके द्वारा सिखाए गए मानदंडों के अनुसार एक बात कहनी है:

The Opposition must have its say but the Treasury Bench should also have its way.

जब यह चलेगा, तो संसद ठीक से चलेगी। आपका बहुत-बहुत धन्यवाद और अभिनंदन।

A WITTY PERSON

*Dr. K. Keshava Rao
Telangana Rashtra Samithi*

Sir, I am rendered speechless for the simple reason that I have known you for more time than many other Members here. I have known you for the last sixty years. We were together in the Legislative Assembly in 1978. Whatever it may be, there is one apprehension, as Shri Ravi Shankar Prasad said, आपने हजारों बच्चों को ट्रेन किया है, तैयार किया है, वही हमारी दिक्कत है। दिक्कत यह है कि जाहिर है कि आप अपने बच्चों को तो अब छोड़ नहीं सकते, हम चाहते हैं कि आपकी मोहब्बत इतनी न हो जाए कि आप उनके ऊपर ही नज़र रखें और हमें भूल जाएं। यह बात सतीश चन्द्र मिश्रा साहब ने कही, प्रफुल्ल पटेल साहब ने कही और रवि शंकर प्रसाद साहब ने याद दिलायी। But I can assure them all that I was safe, having worked with you, having worked in opposition, bitter opposition in critical days, we have never been ones who have shown this kind of sides when a political stance had to be taken and you took a stand. That is what exactly gives us the confidence today. When you are here, I would not like to go back and say what our relations have been, but nonetheless I would say, as the Prime Minister has said, you have some kind of an oratory, an art which made us forget what exactly we were opposing you for, or, why we were opposing you, or, why you were opposing us. The confusion is so much, the entire encircling engulfed the debate so much so that we came out asking for peace. Sir, as somebody said just now, you must use this kind of wit, which many people don't know, because this House, for the last ten years, when I was here, has sometimes become too dry. It became as if we were really fighting each other. शेखावत जी कभी-कभी एक-दो बातें ऐसी कह देते थे और पूरा हाउस हंसने लगता था और debate फिर शुरू हो जाती थी। हम आपसे वही expect करते हैं। सर, Parliamentary wit के बारे में एक किताब भी है।

सर, एक और बात करना चाहूंगा। मैं कांग्रेस पार्टी में सींडब्ल्यूसी में रहकर भी last bench में बैठा था और last bench वालों की हर वक्त यही complaint रहती थी कि साहब की नज़र हर जगह जाती है, लेकिन इधर नहीं आती है। The backbench is different from the centre bench and the centre bench is different from the front bench. Even if my friends feel bad, I say that people in the ruling party always have a grudge, and a genuine grudge, that they are not allowed to express their voice for two reasons; one, their leaders take it over and number two, the Chair does not give that much of an importance which they otherwise give to the leader. That also must go away when you are trying to build up some kind of equity here. Sir, I would not say

anything more, except to say that I have known you for the last sixty years, through and through, first as youth leader and of fifty years in active politics. So, I think, to my heart, you would do justice not only to the Office of Chairman but play a wider role of greater implication as far as national and international affairs are concerned. Thank you very much.

महिला सदस्यों का विशेष ध्यान

श्री नज़ीर अहमद लवाय
जम्मू-कश्मीर पीपुल्स डेमोक्रेटिक पार्टी

ऑनरेबल चेयरमैन साहब, मैं आपको जम्मू और कश्मीर के लोगों और अपनी सरकार की चीफ मिनिस्टर मेहबूबा मुफ्ती जी की तरफ से बहुत मुबारकबाद देता हूँ।

सर, मुझे बहुत खुशी हुई, जब मैंने सुना कि आपका फॉर्म Vice-President पद के लिए भरा जा रहा है। उस समय आप जम्मू-कश्मीर में थे। उससे सारे जम्मू-कश्मीर में एक उम्मीद सी जग गई कि हमारे जो Vice-President of India होंगे, वे आप होंगे। सर, मैं आपको एक मिसाल बता रहा हूँ कि जब 2002 में आप भारतीय जनता पार्टी के President बने थे, तब मैं घर में बैठा TV देख रहा था। मैं भी उन्हीं दिनों politics में आया था। मेरे साथ मेरी मिसेज भी बैठकर TV देख रही थी, तब मैंने उससे कहा कि शायद आने वाले कल में ये हमारे देश के प्रधान मंत्री होंगे, लेकिन अल्लाह ताला, ऊपर वाला कायनात का सुप्रीम है, जो उसको करना होता है, वह वही करता है।

सर, मैं आपको बहुत-बहुत बधाई देता हूँ कि आप इस वक्त Vice-President of India हैं। मैं आप से एक बात और कहना चाहता हूँ, अभी हमारे कुछ MP भाइयों ने भी कहा है कि जो हमारी जम्मू और कश्मीर की भाषा है, वह कश्मीरी है। अगर मुझे कश्मीरी में बोलने का मौका मिलता, तो मैं अपने सारे expressions आपके सामने लाता, लेकिन यह संभव नहीं है। मेरी आपसे एक गुज़ारिश है कि जिस प्रकार हमारे प्रधान मंत्री जी लड़कियों और महिलाओं को आगे लाने के लिए serious हैं और “बेटी बचाओ, बेटी पढ़ाओ” का नारा दे रहे हैं, इसी प्रकार आप भी सदन में हमारी MP बहनों को बोलने में नंबर वन priority दें, ताकि देश में जो हमारी बेटियाँ और महिलाओं के मसले हैं, उनको उजागर करने में उनका अहम रोल रहे, बहुत-बहुत शुक्रिया।

UPHOLDING THE CONSTITUTIONAL VALUES

Shri D. Raja
Communist Party of India

Mr. Chairman, Sir, on behalf of my party, the CPI, and on my personal behalf, I welcome you. I give you good wishes on the success of becoming the Chairman of the Rajya Sabha. Sir, you are now the Chairman of the Rajya Sabha. You are the Vice-President of India, the second highest Constitutional position in our country. The Prime Minister has rightly underlined that you are from a very humble farming background. Sir, I am also the son of a landless agricultural worker and I went to school for my secondary education in a small place in Vellore district on the bank of river Palar which remains dried up even today and that small place has produced twenty freedom fighters who fought for Independence and who became martyrs. Sir, I went to college in a place called Gudiyatham. It was represented by great Kamaraj in the Tamil Nadu Assembly and the weavers of that place take pride even today. They only spanned the tricolour flag during the freedom movement. Sir, that is why I always consider the millions of faceless, nameless Indians... the fellow citizens who make the history of our country... the strength of our democracy. Today, we have a Constitution which is a Republican Constitution, which upholds the secular and democratic values. We have a Parliamentary democratic system. We are a multi-party system which ensures Centre-State relations, the federal governance in our country. Rajya Sabha is one which really represents the States. That is why it is called the Council of States and it is the symbol of federal governance in our country. Whether you call it cooperative federalism or federalism, it is a symbol. In such a House, you are the Chairman and in a multi-party democracy, I need not tell you, you have such rich experience from being a student activist to being the Chairman of the Rajya Sabha. You are the Vice-President. It is a remarkable rise. One should appreciate; one should congratulate you on that. But being the Chairman of the Rajya Sabha, underlying the importance of multi-party democracy, you must give space for all dissenting voices, all different viewpoints and it is not that we can have unanimity on all issues. There will remain differences, divergent views. It should be appreciated in a democracy, as we have today. As the Chairman, you will appreciate this point and, accordingly, you move forward. I would like to say that you can be assured of cooperation from me and from all other colleagues. But, the Constitutional values and Constitutional morality must be upheld. I hope, it will be done under your Chairmanship.

Thank you very much.

योग्यता का सदुपयोग

श्री राम कुमार कश्यप
इंडियन नेशनल लोक दल

सभापति जी, मैं अपनी ओर से और अपनी पार्टी इंडियन नेशनल लोक दल की तरफ से आपको भारतवर्ष का उपराष्ट्रपति बनने पर और सदन का Chairman बनने पर बहुत-बहुत हार्दिक बधाई और शुभकामनाएँ देता हूँ। मैं भगवान से प्रार्थना करता हूँ कि भगवान आपको इतनी असीम शक्ति दे कि आप इस पद पर रहते हुए सफल हों। भगवान ने हर एक नागरिक को इतनी क्षमता, इतना talent देकर यहाँ भेजा है कि अगर उसे यह समझ आ जाए कि उसके अंदर भी योग्यता है, उसके अंदर भी talent है और आपकी तरह वह उस योग्यता का सदुपयोग करे, तो हर नागरिक बड़े से बड़े पद पर पहुँच सकता है। आपने यह करके दिखाया है। भारत का हर नागरिक आपसे प्रेरणा लेकर, भारत का बढ़िया से बढ़िया नागरिक बनकर राष्ट्र के निर्माण में अहम योगदान दे सकता है। मैं अंत में पुनः अपनी ओर से और अपनी पार्टी की तरफ से आपको बहुत-बहुत शुभकामनाएँ देता हूँ, जय हिंद - जय भारत।

A MULTILINGUAL PERSONALITY

*Shri V. Vijayasai Reddy
Yuvajana Sramika Rythu Congress Party*

माननीय सभापति महोदय, नमस्कार। सबसे पहले तो मेरी तरफ से आपको बहुत-बहुत बधाई।
Sir, you are a multilingual personality. It is an inspiration for all of us to follow you. Therefore, I am trying to speak in Hindi for the first time. I take pride in saying that you are from Andhra Pradesh and I am also from Andhra Pradesh. We both belong to the same Nellore District. We both belong to the same constituency. Of course, your village is a few kilometers away from my village where I was born.

It is really a pride. I have no hesitation to say that you are not only the pride of the people of Andhra Pradesh but you are the real pride of the State of Andhra Pradesh.

Sir, the inspirational speeches delivered by you during your student days, as a leader of the ABVP and also as a youth leader of Bharatiya Jan Sangh, at V.R. College grounds and at Cooperative Bank grounds in Nellore where I was born, are all memorable and can never be forgotten. They are truly inspirational. The way you had fought for the country against the Emergency is really remarkable.

Your performance in the Legislative Assembly of Andhra Pradesh, as an MLA, during the late 70s and early 80s, was really historic and I wish to recall here that people used to call you as 'Assembly Tiger.' Therefore, the role played by you, as a Member of the Legislative Assembly can never be forgotten by the people of Andhra Pradesh.

Coming to the very important issue of your political journey, I wish to say that right from the beginning of your childhood till you occupied this post as the Vice-President of India, you continued to be in one party — Bharatiya Jan Sangh and, subsequently, Bharatiya Janata Party — which very few people could do it. I am very confident, as the Vice-President of India, you would lead the nation with wisdom and pride.

Finally, Sir, on behalf of my party President, Shri Jagan Mohan Reddy Garu, my party and on my own behalf, we wish you all the best.

Thank you.

एक अनुभवी नेता एवं कुशल संचालक

श्री रामदास अठावले
सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री

ऑनरेबल चेयरमैन सर,

वेंकैया नायडु जी को उपराष्ट्रपति पद देकर,
नरेन्द्र मोदी और अमित शाह जी ने रच दिया इतिहास।
वेंकैया जी थे बीजेपी के नेता खास,
आपके साथ मजबूती के साथ खड़ा रहेगा अठावले रामदास,
क्योंकि मैं हूँ सच्चा भीम दास।
बहुत मुश्किल है इस हाउस को चलाना,
बहुत ही कठिन है कांग्रेस और बीजेपी को आपस में मिलाना।
लेकिन हर बार मुझे बोलने के लिए बुलाना,
नहीं तो आपको मुश्किल होगा हाउस को चलाना।

सर, हमें बहुत खुशी है कि आज एक किसान के बेटे को इतने बड़े पद पर जाने का मौका मिला। एक कार्यकर्ता के रूप में, चाहे भारतीय जनसंघ हो, चाहे भारतीय जनता पार्टी हो, आप युवा नेता रहे, स्टूडेंट नेता रहे। मैं तो आपको 19 साल से जानता हूँ। जब 1998 में पहली बार मैं चुन कर आया था, उस वक्त मैं उनके साथ था, अब आपके साथ हूँ। आप अटल बिहारी वाजपेयी जी की सरकार में ग्रामीण विकास मंत्री भी रहे, आपका कार्यकाल बहुत अच्छा रहा है। जवाब देने में तो आप बहुत तेज रहे हैं, लेकिन अब उस कुर्सी पर बैठने के बाद आपको थोड़ा-थोड़ा बोलना पड़ेगा। जब आप यहाँ थे, तो आपको बहुत बोलने का मौका मिलता था, आप ऑपोजिशन को, अपने सामने वालों को चुप कराकर बैठाने का काम करते थे। आपको अभी भी हम सब को चुप कराकर बैठाने का मौका मिलेगा, लेकिन हम वैसे चुप नहीं बैठेंगे, क्योंकि हम सब तो यहाँ आवाज उठाने के लिए आए हैं। इस हाउस को चलाने का आपको अनुभव है, आप 19 साल से यहाँ हैं, मतलब चार बार आप राज्य सभा के मेंबर रहे हैं। आपको हाउस चलाने के लिए उधर के लोग तो कोऑपरेशन देंगे, उधर के सदस्य भी देंगे — उधर के कितना देते हैं, यह तो आगे देखेंगे, लेकिन अभी उधर से भाषण में तो कहा गया है कि हम आपको सहयोग देंगे, आपको कोऑपरेशन देंगे। बाकी विषय में कोऑपरेट नहीं करें, तो भी चलेगा, लेकिन सरकार के बिल पास करने के लिए उनकी मदद मिलेगी, इस बात का मुझे पूरा विश्वास है। कांग्रेस पार्टी एक बड़ी पार्टी है, बड़ी पार्टी के रूप में उन्होंने काम भी किया है, वे लोग लोकतंत्र को जानते हैं, बहुत सालों तक सत्ता में रहकर उन्होंने कई बिल पास किए हैं, और तब इन लोगों ने इनको सहयोग दिया है। अब आप बिल पास कराने के लिए उधर आए हैं, इसीलिए मुझे बिल्कुल भी चिंता नहीं है, क्योंकि आप वहां से एक बार खड़े हो जाएंगे, तो वे सब लोग बैठ जाएंगे और

आप इस हाउस को अच्छी तरह चलाएंगे। मेरी जो रिपब्लिकन पार्टी है, बाबा साहेब अंबेडकर जी की पार्टी है, वह संविधान को मजबूत करने वाली पार्टी है, देश को मजबूत करने वाली पार्टी है। इस पार्टी की तरफ से मैं आपको हार्दिक बधाई भी देता हूँ और उम्मीद भी रखता हूँ कि पांच साल के बाद, जो दूसरा बड़ा पद है वह बड़ा पद भी आपको मिलेगा। आप इस देश के उस बड़े पद पर भी जाएंगे, ऐसा मैं विश्वास व्यक्त करता हूँ। जय भीम, जय भारत।

A MULTIFACETED PERSONALITY

*Shri Y.S. Chowdary
Minister of State in the Ministry of Science and Technology; and
Minister of State in the Ministry of Earth Sciences*

Sir, I am really proud to welcome you as the Chairman of this august House on my own behalf, on behalf of my leader and Chief Minister of Andhra Pradesh, Shri Chandrababu Naidu Garu, and also on behalf of my party. Though you are born as a son of Andhra Pradesh, today is a great day that you could emerge as a national leader. We also have to recognize the fact that our robust Constitution and the beauty of democracy paved the way for you to occupy this Chair.

Undoubtedly, today is a great day for all those people who like you a lot. In a lighter sense, many of us will be missing meeting you in an informal manner. Particularly the people of Vijayawada, Hyderabad, Bengaluru and Chennai will be missing the programmes of 'meet and greet'. The organizing-people will also be missing you a lot.

I always admire you for your patient hearing. Whoever will be coming to you with whatever issues, you would always, as a solution - provider, be coming out with proper guidance.

I have seen you as a party-man; I have seen you as a Member of Parliament; I have seen you as the President of the Bharatiya Janata Party; I have seen you as a Minister, twice; and, today, I am really very happy to see you as the Vice-President of this great nation, and as the Chairman of this august House.

Today, one secret whisper in the corridors is going on that आज से हमारे strict Principal आ गए हैं। So, we will have to be extra careful.

Thank you very much, Sir, for having given me this opportunity.

प्रजातंत्र की गरिमा के संवर्धक

श्री आनन्द शर्मा
भारतीय राष्ट्रीय कांग्रेस

माननीय सभापति महोदय, आपको भारत के उपराष्ट्रपति बनने पर, देश के दूसरे उच्च संवैधानिक पद पर आसीन होने पर और राज्य सभा के सभापति बनने पर हार्दिक बधाई और शुभकामनाएं। आपके व्यक्तित्व के बारे में, आपके अनुभव के बारे में, आपकी इस देश की समस्याओं की, लोगों की आकांक्षाओं की पहचान के बारे में प्रधान मंत्री से लेकर विपक्ष के नेताओं ने, सभी सदस्यों ने बात कही। यह हर्ष की बात है कि आज आप पीठ पर आसीन हैं और आपको हर पक्ष का अनुभव है। आप दूसरे ऐसे व्यक्ति हैं, महान विभूतियां इस पीठ पर रही हैं, जो एक बड़े राष्ट्रीय दल के अध्यक्ष रहे हैं। डा. शंकर दयाल शर्मा पहले यहां आसीन हुए, जो भारतीय राष्ट्रीय कांग्रेस के लंबे समय तक अध्यक्ष रहे। आप भारतीय जनता पार्टी के अध्यक्ष रहे, मंत्री रहे, यह अनुभव आपके पास है। इस सदन में दोनों तरफ कुछ लोग हैं, जिनको यहां से यहां जाने का, यहां से यहां आने का, फिर यहां से यहां जाने का अनुभव है। इसलिए वे शासन, प्रशासन और चुनौतियों को समझते हैं। आप उनमें से एक ऐसे अनुभवी व्यक्ति हैं, जिनको हर पक्ष का अनुभव रहा है। यह सही है कि हमारे लोकतंत्रात्मक, पंथनिरपेक्ष गणराज्य की सबसे बड़ी शक्ति है विचार का आदान-प्रदान और सदन के अन्दर वाद और विवाद। जहां कई दलों का प्रजातंत्र हो, संसदीय प्रणाली हो, सही मायने में, विचारधाराएं, विचार और दृष्टिकोण अलग-अलग होना अनिवार्य है। भले ही धारा अलग हो, लेकिन मुख्य धारा एक है, वह मुख्य धारा भारत की है। पक्ष और प्रतिपक्ष के बारे में मुझे कहना है कि देखने में यह लगता है और वास्तविकता भी यही है कि ये नदी के दो किनारों की तरह हैं। नदी का पानी धाराप्रवाह बहता रहता है। ये दो किनारे जरूरी हैं, वरना न नदी रहेगी, न नदी का प्रवाह रहेगा। इसके साथ ही वह नदी जाकर एक सागर में जरूर मिलती है। हमारे देश के प्रजातंत्र की जो नदियां चलती हैं, अलग-अलग सोच की, अलग-अलग विचार की, वह एक ही महासागर में जाकर मिलती हैं, जो भारत राष्ट्र है। हम सबको इस बात की जानकारी है। इसलिए मैं कहूंगा कि आपसे हमारी यह उम्मीद है कि जैसे हमारा देश पंथनिरपेक्ष है, आप भी पक्ष-निरपेक्ष हो गए हैं। अब वहां पर बैठ कर आप स्वयं इस बात की पहचान रखते हैं, जो आपने कहा भी है।

आज यह कहना उपयुक्त होगा कि हम जो भगवान का रथ लेकर चलते हैं, देवताओं का रथ लेकर चलते हैं, वह देवता का रथ एक चक्र पर नहीं चलता है, उसके लिए दो पहिये आवश्यक होते हैं। प्रजातंत्र के रथ के भी दो पहिये हैं, सरकार और विपक्ष। यह दूसरा पहिया भी उतना ही मजबूत रहे, हमारा आपसे यह आग्रह है। आप वहां थोड़ा कम देखें, इधर थोड़ा ज्यादा देखें। आपको हम सबकी ओर से पूर्ण सहयोग और सम्मान मिलता ही रहेगा और आपका जो निर्णय होगा, उसको भी हम स्वीकार करेंगे। मैं कई बार देखता हूं, आज एक टिप्पणी हुई कि चर्चा का स्तर गिर गया है, लेकिन गतिरोध और व्यवधान के बावजूद भी हमने हाल ही में देखा है, पिछले कुछ वर्षों के अंदर, इस सत्र में भी और पहले के सत्रों में भी ऐसे कई विषय आए

हैं, जिनमें इस सदन में चर्चा का स्तर बहुत ऊंचा गया है। हम आशावान हैं कि आगे भी ऐसे कई विषय आएंगे, जो जनता से संबंधित होंगे, उन पर भी उसी तरह से चर्चा होगी।

अंत में एक सदस्य के रूप में मैं कहूंगा कि हम सभी को यह समझना है कि यह देश साझा है, हमारी विरासत साझी है, इसलिए जब सत्र का आरम्भ होता है, तो राष्ट्रगान होता है और जब अंत होता है, तो राष्ट्रगीत होता है। हम 'जन-गण-मन' से सत्र का आरम्भ करते हैं और 'वंदे मातरम' पर समाप्त करते हैं। इसी तरह से हमारा कौमी नारा 'जय हिन्द' है, जो सुभाष चन्द्र बोस का दिया हुआ है। हम सभी भारत माता के सुपुत्र और सुपुत्रियां हैं, इसी को समझते हुए, हमारे इस पक्ष की सोच और उस पक्ष की सोच बड़ी स्पष्ट है। आज का दिन ऐसा है, जिसमें कुछ बात कहना, कुछ विचार व्यक्त करना जरूरी हो जाता है, इस आशा के साथ कि सदन सुचारू चलेगा। सदन में जान नहीं रहेगी, जब तक कहीं न कहीं मतभेद और आदान-प्रदान नहीं होगा, क्योंकि वह प्रजातंत्र का जीवन होता है। प्रजातंत्र का जो जीवन दिखना चाहिए, वह हमेशा दिखता रहेगा, इसी आशा के साथ आपको शुभकामनाएं।

EXPERT IN CONSTITUTION AND RULES

*Prof. P.J. Kurien
Deputy Chairman, Rajya Sabha*

First of all, I associate myself with all the Members who spoke here from both sides. All of them complimented you. All of them welcomed you. I also join them in heartily welcoming you here, congratulating you and extending to you my greetings and best wishes. You have been in Parliament for a long time, as a Member of the Rajya Sabha — not only in the Treasury Benches but in the Opposition side also — and as a Minister. So, you have a vast experience. You are also thorough with the Constitution and the Rules. You know the Rules very well. Therefore, I think there will be no problem. Under your leadership, the House will function smoothly, giving justice to both the sides. As the Deputy Chairman of the House, I will extend to you my fullest cooperation. I also assure you that I will work under your guidance and according to the Rules and the Constitution. Once again, my best wishes to you, Sir.

Thank you.

AN EXPERIENCED PERSON WHO CAN STRIKE A BALANCE BETWEEN THE GOVERNMENT AND THE OPPOSITION

*Shri Arun Jaitley
Leader of the House, Rajya Sabha*

Mr. Chairman, Sir, yours has been a journey, close to five decades, of a grassroot-level political worker who literally has climbed every step of the political ladder, and who has worked his way and worked hard to reach this position.

I first recollect about you when you were very young, and, as a student leader, when you used to come to Delhi. This was in the early 70s and you grew from there, grew into an office-bearer, a Member of the Legislative Assembly, an office-bearer of a State Party, National Party, a Member of Parliament, and today, with close to 20 years' experience as the Member of this House, you now have the honour of presiding over this House. Since you have been a Member for very long, you, obviously, know the traditions, the culture and the functional style of this House itself.

Sir, there have been times where the relevance of Parliament used to get pushed into the background, one Party used to have an overall majority. We have also seen days where the whole Opposition was in jail and the Constitution Amendments were passed by a depleted strength. Obviously, those are distant memories. But each one of them has taught us a lesson. As some of the Members rightly mentioned, we need the full participation and the cooperation of all in order to effectively run this House, and, I am sure, your experience, as a Member of twenty-year standing, will come as a considerable aid. Obviously, the Opposition is naturally concerned that the Opposition must have a say. It is undoubtedly true. Parliament is a forum. We have also been in the Opposition in the past and we have always felt that Parliament is a legitimate forum wherein discussions and debates, the Opposition does get a time and, maybe, some extra time in order to put forward its views. But, ultimately, there is a balancing act that has to be performed and the balancing act is that matters of public interest which the Opposition wants to raise or some other Members want to raise must be given adequate time. At the same time, there is Government Business. The country depends on policy which is framed or the legislations which are framed which come up for discussion and therefore there must be an adequate balance struck between the two, and, I am sure, with your wisdom and experience, you will be able to strike the balance itself. It is a good principle

which my friend, Mr. Derek, and several others have advocated of not passing Bills in din. Well, this principle has been strictly adhered to post-2014. Prior to 2014, there was no such principle. I hold 21 Bills, prior to 2014, which were passed in the din. ...The last one was the Andhra Pradesh Reorganization Act.

Therefore, if this principle has to be adhered to, then, this is my specific suggestion. Dr. Radhakrishnan was quoted that Parliament can't be the tyranny of the Government. It also can't be the tyranny of the Well. Therefore, the balance will have to be struck between adequate time to raise issues of public importance as also to discharge Government functions. Once, we, the Members, are able to have a consensus on how that balance is to be maintained, your job, as a Chair, would be very easy and ultimately we will all be bound by your directions.

I join my friends in the House in saying, please give adequate time for discussion but leave some time for Government Business also, and, I think, with that balance, we will be able to conduct the function of this House very well.

LET THE HOUSE BE A CATALYST IN THE COUNTRY'S DEVELOPMENT

*Shri M. Venkaiah Naidu
Vice-President of India and
Chairman, Rajya Sabha*

Hon'ble Prime Minister, Shri Narendrabhai Modi *ji*, respected Leader of the House, Shri Arun Jaitley *ji*, respected Leader of the Opposition, Shri Ghulam Nabi Azad *ji*, hon'ble Deputy Chairman, Prof. P.J. Kurien *ji*, hon'ble Ministers, hon'ble distinguished Members of this august House. When I first entered this august House as a Member in 1998, I never had even the faintest idea that one day I would have the honour of presiding over this House as its Chairperson. This is the beauty and majesty of our parliamentary democracy and its strength as well. It can lift a commoner like me to such an exalted position and offer opportunities to discharge onerous responsibilities that go with this position.

I am from a small village, son of a farmer, even now fond of agriculture, because the basic culture of India is agriculture. I feel proud that I am an agriculturist. From there, I had a long journey. You are all aware of it. I had a very humble background. I lost my father and mother at a very young age. I lost my mother when I was one year and three-four months old. I can't even recollect my mother's face. But keeping in view the responsibilities that have been cast upon me at various levels, I have always tried to do my best. Ultimately, you, Members of Parliament of both the Houses, have been kind enough to elect me as the Vice-President of India. I feel really humbled by the honour given to me.

I have also been given the responsibility of presiding over this House; as Vice-President, assisting the President, performing the constitutional responsibilities and also presiding over this august House, the Upper House. I am grateful to all concerned for reposing faith and confidence in me and entrusting such responsibility to me. I don't wish to talk anymore about parties, which party has supported me and which party has not. That is not an issue. That is over now. Now, I am an all-party man, above party politics. आनन्द शर्मा जी ने निरपेक्षता के संबंध में जो अपेक्षा व्यक्त की, मैं उनकी उस अपेक्षा को जरूर पूरा करूंगा, निश्चित रहिए। I will be a person above politics. I will try to see to it that this House is functional and every one of you gets an opportunity; small or big is not an issue. The only thing is that if everybody follows the rules, regulations and the procedures, then everybody would surely get an opportunity.

Before I elaborate on my thoughts as the Chairman of this august House, I would like to briefly reflect on the origin and role of this federal Chamber of the Parliament of India. With its roots in the Montagu- Chelmsford Report of 1918, the Council of State first came into being in 1921, further to the Government of India Act, 1919, as a second Chamber of the then Legislature with a restricted franchise. Subsequently, there were extensive debates on the need for this House in the Constituent Assembly. It was considered that a single, directly-elected House would be inadequate to meet the challenges before free India. Accordingly, the Council of States was created as a federal Chamber, that is, a House elected by the elected Members. An element of dignity and prestige was accorded to this Chamber by making the Vice-President of India the *ex officio* Chairman of this House. The learned Members of the Constituent Assembly envisaged this Chamber as a House of reflective and evaluative reasoning. Late Shri N. Gopaldaswami Ayyangar termed it as a House which can rein in passions of the moment.

Late Shri Lokanath Misra *ji* described it as "a sobering House, a reviewing House, a House standing for quality, and the Members will exercise their right to be heard on the merits of what they say, for their sobriety and knowledge of special problems." This House of Elders is meant to ensure federal equilibrium and equanimity in legislation. A provision has also been made to nominate a good number of knowledgeable persons from different walks of life to further enrich the debates. That is the purpose. This House is also expected to protect the interests of the States in the federal scheme of things. This goes to prove that this august House has a clear mandate to perform, provided the Members do not desire, even unintentionally, to reduce its role to that of a superfluous and irrelevant one, as is already being referred to in some quarters in a muted manner. It is a choice in the hands of the hon'ble Members.

Hon'ble Members, as the world's largest democracy, the fastest growing economy, our country needs efficient and effective legislations to administer its processes, mobilize resources, build partnerships, ensure socio-economic equality, etc. The entire world economy is slowing down. Even our neighbour's economy, which is a powerful economy, is going negative. We are fortunate that we are the one country, India, that is *Bharat*, which is moving forward and which has got a bright future.

Hon'ble Members, time is not on our side. Even after seventy years of Independence, we are grappling with basic issues of poverty, illiteracy, inequality, agrarian and rural development challenges, sometimes abuse of power at various levels, and then regional inequalities, economic disparities. Some countries, similarly placed with us at the time of our attaining freedom, are marching ahead with lot more focus and a sense of urgency, marshalling their energies in a much better manner. Keeping these challenges in mind, we must all come together, work together and then try to take the country forward.

For the success of an individual, institution or a nation, time management is very crucial. We don't have the luxury of time. We need to make up for the

lost opportunities over the last seven decades if our country were to realize its full potential, given its huge stock of human and natural resources and other advantages. We have abundant human resources, great intellect, and a great culture and heritage bestowed upon us by our forefathers. This august House meets for much less than a hundred days per year. Should the hon'ble Members not make the best use of this available time in furtherance of the cause of our country and the people? The choice is to be made by the enlightened Members.

We take pride in our diversity and the unity that flows from it. If that be the case, can't we be united in the pursuit of common national goals and in enabling young Indians realising their aspirations? Our democratic polity allows flourishing of different ideas and thoughts on a range of socio-economic issues. But adversarial politics should not be allowed to have adverse impact on the functioning of Parliament which, in turn, impacts the progress of our nation. We are all Indians; we are all working for the betterment of India in our own sphere of activity according to the principles in which we believe. We may belong to different parties, but our common aim is to strengthen India, to make India stable, strong and prosperous and to see that the fruits of development reach the last man in the line, what you call the *Antyodaya*, uplifting the poorest of the poor.

Political democracy is a sacred instrument in the pursuit of national interests. But a fractious polity, finding its echo in the legislature, impedes the forward march of our country and the people. No Chamber of our parliamentary democracy can be allowed to be an extension of such a fractious polity. We are only rivals. I firmly believe I am speaking from my heart, Hon'ble Members, that we are all political rivals; we are not enemies. As I said, each one, according to his belief, is working hard, pursuing his own political thought and process to strengthen the country and to help the people. So, keeping that in mind, we must act together; we must come together; we must discuss, debate and deliver.

Yesterday, I had an occasion to go and meet the outgoing President, hon'ble Shri Pranab Mukherjee. He is one of the most senior politicians and statesmen of the country, and he told me what he had said earlier also. I repeat what he said. He said, "The Parliament is to discuss, debate, decide, not to disrupt." We should not use the last 'D'. It is very easy to say, but, at the same time, it is not impossible to implement. Keeping that in mind, I hope that everybody understands.

Every election gives the winner a mandate and the Opposition the responsibility of ensuring accountability of the Executive. I had been in the Opposition for a long time. The Ruling Party has the power. The Opposition must, at least, have its say. But, at the end of the day, the democracy says that the Opposition must have its say, and the Government must have its way because it is as per the mandate of the people. And, all of us must respect the mandate of the people.

Friends, democracy is not only about numbers but also about trying to understand and appreciate each other's point of view. It does not necessarily mean that we reduce the functioning of our Legislatures to a mere numbers game. The play of numbers should stop with the formation of Governments and thereafter, it should be resorted to only in the rarest of the rare cases. We must discuss, we must debate and then we should decide. Only then will we be able to deliver the best. So, this is my request to all of you.

An emerging economy like ours should be guided more by a shared destiny in the functioning of our Legislatures. More and more discussion, referring it to the Committees, and then discussion in the Committee goes beyond party lines. I myself was the Chairman of some Committees, particularly I was the Chairman of the Standing Committee on Home Affairs for five years. Even on important issues, tricky issues, at the end of the day, we used to come to some common understanding. As there was no media and there was no other such thing, people used to speak out of their heart on what they believed and they used to appreciate and understand each other's point of view. That is why, the historic Land Boundary Agreement cleared by the Houses of Parliament, the historic GST Bill, and even the historic legislations that have been passed over the years, not only during this regime but in earlier regimes also, were the products of collective wisdom of both the Houses of Parliament. That was after a meaningful debate.

Hon'ble Members, all that the people of our country desire is that the Parliament should be the voice of sanity, echoing their concerns and finding solutions to their problems as the best way forward. Over the years, both the Houses of Parliament have done a reasonably good job but, somehow, there is a growing concern and resentment among the people about our functioning. As the Parliamentary Affairs Minister, I used to go and meet the media at the end of the Session and then outline as to how many legislations had been approved, how many hours we sat, how we made up for the loss of time, etc. The point is that it is only a question of management of time. If you are able to utilize the full time, you will have enough time. If you spend time in procedural wrangles and other things, then the time, that will be lost, will be a loss to the smaller parties and independent Members. So, keeping that in mind, I will try to do my best to see that all Members get their right and also their due while debates take place.

All that is needed is an attitude of give and take on the part of both the sides. This is possible through strategizing for effective functioning of the House rather than for its disruptions. This needs an enlightened approach on the part of all the concerned. I always say that let the Government propose, let the Opposition oppose, let the House dispose this way or that way. That is the way forward. Unfortunately, obstruction and disruption of the proceedings is increasingly being chosen as the first Parliamentary option. I don't want to dwell on that, but countrymen get disillusioned sometimes. As there is live coverage, when they see what is happening in the Parliament, they get disillusioned. We must understand their feelings. Now, we are in an aspirational India, India that is

going forward. The younger generation is taking more and more interest in the public affairs of the country. Keeping that fact in mind and keeping their aspirations in mind, we must live up to their expectations. The school children look up to the Legislatures, and the people, in general, of the other countries look up to the Indian democracy because we are the largest Parliamentary democracy in the world.

So, friends, what I say is, let us utilize the time that is available in an effective manner. I will be more than happy if you all come together and the Government also is willing to extend the time of the sittings of the House. I will be more than happy to welcome it. I can only impress upon the Government provided the time that is already available is spent meaningfully and constructively. Then, we can plead our case, make a request and suggest to the Government to extend the session timings. When you are not able to utilize the time that is already made available to you, then, going and asking for extending it will not have any rationale and it will not be appreciated. So, I hope, in the coming days, we will be able to put our best efforts together. The best way of enforcing accountability of the Executive by the Opposition is to engage the Government and corner them in an informed debate.

I have experience in Legislature. Dr. Keshava Rao was mentioning about it. Dr. Subbarami Reddy and others also know, I used to be a very bitter critic but, at the same time, I never used to cross the line. We cherished it in Opposition. The best part of my legislative life was the time when I was in the Opposition rather than in position. It was so because we had constructive debates and we used to score points and feel happy.

At this juncture, as the Chairman and the custodian of this House, I also have an advice to the media. Media also should report constructive debates that take place in the House. The Members come prepared. I have seen that some of the Members make very valuable contribution, they make a lot of good references, but, unfortunately, and, this is the feeling among all the Members including myself, that the media is only giving weightage to sensationalism, to negativism, to controversies, and to dramatics rather than effective debates.

So, I have a suggestion to the media. The media is free. We are in an independent India. I cannot direct them but the only thing that I can convey to them from this Chair in the beginning of my tenure is, please focus more on constructive debate. I want to share with each one of you one thing. When I came to this House, I was asked to speak on agriculture, which was my favourite subject. I prepared myself, went to library and gone through Swaminathan Commission recommendations, gone through so many reports and speeches of Acharya Ranga, the great farmer leader and all, and, after a lot of efforts, I prepared myself and came to the House. Thanks to the Chairman at that time, I was allotted 52 minutes' time because at that time, the party to which I belonged also had a substantial time. Everybody liked it. Even Swaminathan *ji* himself, Sharad Pawar *ji*, Ram Gopal Yadav *ji*, Raja *ji* and all complimented me for my speech. Next day, to my disappointment, there was

no mention of it. Only one paper wrote, 'Mr. Venkaiah Naidu spoke elaborately on agricultural problems!' So, there is a heart-burning among the Members. You report what is happening here. I am not stopping that. I have no right to advise you that way. But, at the same time, also report what is positively happening in the House, what is being constructively debated. That is the sacred duty of the media also. So, I thought, I should give this advice from the Chair to the friends from the media because sensationalism alone is not going to help. Your headline cannot be the deadline. The main line is thinking of the Parliamentarians and the collective decision of the Parliamentarians. That is the main line and that has to be taken care of.

Friends, we, as the Upper House, must show the way forward to the other legislatures across the country. As a Member of this august House for more than 19 years, most of the time as an Opposition Member, I am aware of the sensitivities of both sides of the House, the Rules of Business, rights and privileges of the hon'ble Members, the feelings and even the frustrations on some occasions. I am also conscious that eminent persons like Dr. Sarvepalli Radhakrishnan, Dr. Zakir Husain, Justice Hidayatullah, Shri R. Venkataraman *ji*, Dr. Shanker Dayal Sharma, Shri K. R. Narayanan, Shri Bhairon Singh Shekhawat *ji*, and others had presided over the proceedings of this august House with distinction.

My immediate predecessor, Shri Hamid Ansari, did so for ten years. It shall be my endeavour to uphold the traditions and standards set by these worthy people. I am also happy to have an able and experienced colleague and deputy, Prof. P.J. Kurien. I have seen him taking most of the suffering from the Chair and, at the same time, normally not losing cool and maintaining balance. But sometimes, there are gravest provocations. After all, he is a human being. He is not God.

I would like to appeal to the hon'ble Members on this occasion to keep in mind the poorest of the poor who want to be recognised. The poorest of the poor of the country need to be recognised. Their voice has to be heard. Their aspirations have to be understood and they have to be met. That should be uppermost in our mind and they should not be deprived of their rightful opportunity which is guaranteed under the Constitution, which is part of our parliamentary democracy.

Friends, let us be guided by the shining principles of our Constitution, the ideals of freedom struggle, the noble thoughts of great souls like Mahatma Gandhi, Dr. B.R. Ambedkar and all other leaders who gave their sweat and blood for bringing our country this far. Always be reminded of the great speeches made by great leaders.

As a legislator, I used to go to the library and read what Indrajit Gupta *ji* said, what Bhupesh Gupta *ji* said, what Nath Pai *ji* said, what Vajpayee *ji* said, what Piloo Mody *ji* said, what Minoo Masani *ji* said and what Acharya Ranga said, and in the Assembly, what Tenneti Viswanatham *ji* said, what Gouthu Latchanna *ji* said and the great speeches of Anna of Tamil Nadu. These things I keenly observed. That really brought me to this place. I am sharing it with

you. I am opening my mind and sharing it with you. I come from a very humble family. From there to reach here took two things. One is hard work and second is study. This is my request to all the hon'ble Members. Of course, there are many senior Members. We will be missing Sitaram Yechury *ji* who is one of the leading Members of this House. He is a very experienced and knowledgeable person.

Friends, we all must work hard to get the due place in the comity of nations and ensure smile on the face of every citizen. Let us be guided by the right of the people for a better future. There is a certain new sense of purpose and urgency being demonstrated by the Union and the State Governments in a spirit of competitive and cooperative federalism. I am happy the hon'ble Prime Minister has given a call that the Centre and the States must work as Team India. That is the need of the hour. Not only the Centre and the States but also the local bodies. Keeping in view the spirit of the 73rd and 74th Constitutional Amendments whereby the powers to be given to the lower level of the democratic system, three Fs (funds, functions and functionaries) should be transferred to the local bodies, be it the panchayats or the municipalities. That should be our guiding principle.

We must all work in the spirit of a competitive and cooperative federalism to quicken the pace of development, to offer more opportunities to people for bettering their lives. Let us play the role of a catalyst in fulfilling this national quest. I would like to assure you that it shall be my endeavour to uphold the dignity of the office of the Vice-President of India and Chairman of the Rajya Sabha and live up to the trust you have reposed in me. I am at your service and always open to your suggestions for improving the functioning of this august House as per your collective wisdom.

In the end, I would like to remind the hon'ble Members of the Resolution adopted by this august House at the Special Session on the occasion of Golden Jubilee of our Independence in 1997 after fifty years of Independence. Both the Houses sat together, discussed elaborately and approved a pledge. The Members resolved to preserve and enhance the prestige of the Parliament by conscious and dignified conformity to the entire regime of Rules of Procedure and Conduct of Business of the Houses and Directions of the Presiding Officers. Some of the Members have suggested that the tradition of not passing the Bill in din should be continued. I hope that there won't be any scope for such a situation. No din, then no passage of a Bill in the din. Both can go together. If we have a quiet atmosphere and have a meaningful discussion, then we can pass the legislations after a thorough discussion. That is how I think about it. Friends, I conclude by recalling once again what Shri Pranab Mukherjee, the outgoing President, said, "Let us debate, discuss and decide. Let us not disrupt." I would like to thank you all from the bottom of my heart for giving me this opportunity. *Namaskar!*